[Shri Mentav Padmanabham] karia Commission made some recommendations. Even though those recommendations are not to the best satisfaction, are not in the best interest of the States, most of the State agreed to them, Governments have and they are asking for the impleof mentation these recommendations of the Sarkaria Commission. In this document nothing been has about them. They have absolutely no idea about what is happening between the Centre and the States. I do not know what the policy-makers of the new Government pre thinking about the federal structure of the Constitution

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please conclude.

SHRI MENTAYPADMANA-BHAM: Tomorrow Iwill continue. There are some morepoints, and I have some more time,

डा० रस्ताकर याण्डेछ: माननीय उप-सभाध्यक्ष जो. हिंदी की प्रतिलिपि नहीं मिली है और यह बगवर होता है। नई सरकार आई है, तब पहली बार ही हो रहा है। हिंदी की कापी जब तक नहीं आए, कोई स्टेटमेंट हम नहीं सुनेंगे ।

यह रूल है कि दोनों भाषाओं में कापी संसद में मिलती रहे। राज्य सभा का कार्यालय क्या कर रहा है ? दोनों भाषाओं में कापी क्यों नहीं दे रहा है?

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Okay. Now the Finance Minister will make a statement regarding gold transactions.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): I think now you have. For the information of the Members the copies are not circulated by the Rajya Sabha. I think now you have got the Hindi version of the copy also.

Statement by Minister-Gold Transaclions

MINISTER OF **FINANCE** (SHRI MANMOHAN SINGH): Mr. Vice-Chairman. Sir, we are faced with balance of payments crisis of an unprecedented nature. Our foreign exchange reserves have, despite significant borrowings from the IMF in July 1990 and January 1991 fallen to a very low level. Due to the weakening of international confidence in the rupeeinternationalcommercial

banks have become extremely tant to lend us money. For the same reason, inflow of remittances from Indians into non-resident foreign currency and rupee denominated general accounts with banks in India has ceased to be a positive figure and in the last month there were signs of a large net outflow on this account. All over the world, expectations about the future value of the rupee were highly unfavourable and this encouraging India exporters to was ! delay the remission of export proceeds to India and also encouraging illegal export of capital from India.

It is in this background, that we took the decision on 1st & 3rd July. 1991 to adjust the exchange value of the rupee. This action has had a favourable impact on the psychology of international markets and all the principal players therein. I am confident that over time, the exchange rate adjustment together with the trade policy reform measures we have taken our balance of payments will significantly improve and tiiere will be a return of international confidence in our currency.

However, in the immediate run, we have a major liquidity problem. We have compressed our import bill to an unprecedented degree to save foreign exchange for import of only the most essential articles.

At the same time, we have large external debt service payments falling due. We have taken a firm decision to honour all our international

commitments and not to default on payment of debt.

We are, therefore, faced with situation where we have large financing requirements which cannot immediately by increase exports, or by further import compression, or by increased external from international borrowing mercial banks or by way of increased flow of remittances from non-resident Indians.

It was in this background that the previous Government led by Shri Chandra Shekhar took this decision to sell abroad 20 tonnes of gold out of Government stocks with an option to repurchase it at the end of six months. The actual export of this gold took place between 21st and 31st of May. 1991.

The previous Government had with the decision of Reserve Bank of India that in the present difficult situation, upto 15 per cent of Reserve Bank of India gold could be sent abroad to be kept in safe custody with a Central Bank. The Reserve Bank of India's intention was to seek a short term loan against the pledge of gold sent out of India. Under Section 33(5) of the Reserve Bank of India, Section 33(5) of the Reserve Bank of India has the power to keep up to 15 per cent of its gold abroad and the Reserve Bank of India can take decisions in this regard on its own. However, for the sake of abundant caution the Reserve of India consulted the previous Government and they agreed with the Bank of India's Reserve course of action. When our Government came into power, I was of the decision of the Reserve Bank of India as concurred in by the previous Government. But I did consider it wise to countermand that decision. In exercise of its powers, the Reserve Bank of Tndisi sent abroad 48 metric tonnes of sold on 4th July, 1991 in be kent in saf e custody with the Bank of England. On 7th July, a

further quantity of 20.01 tonnes was sent. On 11th July, a further quantity of 10.01 tonnes was sent. On 18th July, a further quantity of 12.09 | tonnes was sent. Thus in all, the Reserve Bank of India has sent abroad for safe custody with the Bank of England a total quantity of 46.91 tonnes

Against the pledge of 46.91 tonnes of gold, the Reserve Bank of India can borrow for a period of one month at a time a total sum of about \$ 400 million to help us tide over the serious liquidity problems we are now facing.

With the transfer abroad of the final instalment of gold on I8th July, the whole operation has been completed as originally planned. For obvious security reasons, the movements of gold had necessarily to be done without prior public announcement. Hereafter no further gold from the Reserve Bank of India stock will be sent abroad.

The export of gold was a painful necessity. However, I am confident that the various measures we have now taken will, over a period of time, lead to a significant improvement of | our balance of payments. It will be my sincere effort to work to bring back to India as early as possible the gold we have sent abroad.

THE VICE-CHAIRMAN (DR. j NAGEN SAIKIA): I shall call the Members who have already given their names for seeking clarifications. But at the same time I shall request them to be brief as much as they can. Shri A. G. Kulkarni.

SHRI A. G. KULKARNI (Maharashtra): Mr. "Vice-Chairman, Sir, I was a little surprised when a question came up in the Rajya Sabha two days back about the selling of gold by Government abroad to meet balance of payments crisis; and the Finance Minister explained the posi-

Statement

A. G. [Shri Kulkarni] got tion. Personally I have great respect for the expertise of Shri Manmohan Singh on financial and managements. monetary However, here ve are all political animals. We are nok experts here. Some of us may be experts but we are mostly politicians. [shall be failing in my duty if I do not draw the attention of the Finance Minister to the feelings, the hurt feelings, of the people of this country. As I said on that day, the ethos and culture of this country are really iso powerful that all your explanation has no meaning whatsoever to ladies or to persons of old age who have got certain vested interests in gold. Mr. Finance Minister, I am really surprised. You talk of security and all those things. I can understand. But your entire operation seems like cloak-and-dagger performance. What ii this? On that day, when you replied you could have said that you were sending another 10 (Interruptions).

SHRT MANMOHAN SINGH: Sir. I would like to say this. (Interruptions).

SHR1 **MENTAY** PADMANA-BHAM (Andhra Pradesh): Sir, let the Minister reply after hon hearing others also.

SHRI MANMOHAN SINGH: Sir, on this one particular point I do want to say that it was not any double action. If I had announced that I was sending gold abroad, with people indulging in terrorist activities around, that plane could be hijecked, that plane could be drowned in the sea. If I did all these things in the glare of publicity, I could have endangered the lives, of several passengers by plane. I want Members to realise the situation that we are faced with. Suppose somebody sends a rumour that a particular passenger plane is carrying gold. Not only there would be danger to the gold; there would be danger to the lives of all those people who might be travelling by such a plane.

In this background, I would be absolutely irresponsible if I were to say before sending this gold that I was going to send it.

थी राज अवधेश सिंह (बिहाः): मारयवर पह नहीं कहा जा रहा है कि आर किस जहा ज से सीना में । वहें हैं, इसकी पब्लिसिटा करें . . . (व्यवद्यान) . . .

'THE VICE-CHAIRMAN(DR, NAGEN SAIKIA): Mr. Ram Singh, please take your Awadhesh seat. When your turn comes have your say.

क्षी राम **अवधेश** सिंह: मान्यव[ा], वित्त मंत्रीजी ने जो कहा है, उसके बारे में मैं यह कहना चाहरा हूं कि यह नहीं कहा गया ह कि किस जहा 🖟 स भेज रहे हैं इपकी श्राप पब्लिसिटी कोजिए। भगर भ्राप सोना भेजते हैं तो होशा एअरों प्लेन या एअर फोर्स के पंचात भौतिए, ं किन आपको इप **ब**ार में कोई दबाथ नहीं डां.गा कि आप जहाज की पब्लिशिटा करें। यह स्नापका जवाब सही नहीं है।

VICE-CHAIRMAN THE (DR. SAIKIA): Ram Awadhesh Singhji, I am asking you to take your seat. If you do not, then what you speak will not go on record.

SHRI RAM AWADHESH SINGH:*

(DR. VICE-CHAIRMAN THE NAGEN SAIKIA): It will not go on record. Take your seat. I request the hon. Minister to react afterwards.

SHRI A. G. KULKARNI: Mr. Vice-Chairman, I can appreciate the atmosphere, his feelings, the ethos in the outside world, the terrorist problem, etc. But the feelings of the people are more important than what the terrorists might have. Now, your policy of putting all these things in bits and pieces has created further accentuated feelings of the people in the .country. r I also suggested to him that day that there might be 3 dispute

*Not recorded-.

as to the quantum and the value of the gold with the people. Even Mahatma Gandhi in his days fought with the Britishers for adjusting the over value of rupee. There are various instances. I don't deny that. But there are instances, Mr. Finance Minster, during the time of Second World War, when Mr. Churchill was the Prime Minister, the austerity measures started from his home. Please show to the people what this Government is going to do. Show to the people that we are austere enough. I don't speak now on other issues like subsidies and air travel, your bureaucrats travelling and flying abroad. I am not talking on that. But austerity must start from home. Then only the people will feel about it. When you are talking of tightening up of the belt, I think, Laxman's cartoon in "The Times of India" is just more crucial more eloquent

Statement

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Please conclude.

SHRI A. G. KULKARNI: Mr. Vice-Chairman, I am not making more points because I am not banking on ideology as the survival of the issue But I demand from the Government, through you, Mr. Finance Minister, you cannot bear this cross like this, excuse me. It is the political approach which is necessary and this exercise should be done by the politicians, the Prime Minister, the Cabinet and we people of the Congress Party must be involved in this effort to salvage the economic chaos that was created during the regime of last two years and by previous rulers also. I don't blame them alone. The money was overvalued and now it seems it is the political approach and no other approach that is going to salvage the credibility. You should make a fervent appeal to the people. What was "Jai Jawan. Jai Kisan"? The appeal was made by the the: L PRIMTE Minister, Shri Lai Bahadu* Shastri, to the people. You will be failing in your duty if you

do not appeal to the people. For heaven's sake, appeal to the individual Indian who believes in the future and credibility of this country. We will fight as one brother whether in the Opposition or in the Treasury Benches. But the necessity is to take the bull by the horns and face the consequences and request the Prime Minister, his Cabinet colleagues along with the Congress party and my friends sitting here to convince the people that the situation is very bad. It is no use politicising the issue. I have nothing more to say.

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA) I will (request the Members to be brief as much as they can. Instead of making speech, they should only points. Now, Shri Sukomal Sen.

SHRI SUKOMAL SEN (West Bengal): Sir, only day before yesterday, this issue was raised during Question Hour and a deep concern was expressed at the pledging and selling of gold by both sides of this House because the entire country is feeling highly concerned about it. Now on that day, there was no indication that any further amount of gold may be sent abroad. The Minister said that for security reasons, he did not disclose this thing. I very much appreciate it. But at the same time, T would say that after all, this is the Parliament of the country This represents the sovereign will of the country. Instead of giving details on accuracy when and what is going to be sent, the Finance Minister could have given some indication that if necessary, further amount of gold may be sent out because we have a responsibility to the people (Interruptions).

भी रत्नाकर पाण्डेय (उत्तर प्रदेश) : भगर राकेट से जहाज उड़ा देते तो भाएए रेस्पोंसिबिल्टी लेते ?

भी सकोशल सेन । पाएडेय जी, प्राप बैकर राजीव गांधी की उड़ा दिया, शाप क्या कर सके ?

भी सन्तोष वागगीविया (राजस्थान) : हमारा राज नहीं या । हमारा राज होता तो राजीय गांधी नहीं उड़ते । . . (व्यवधान)

का॰ रस्ताकर पाण्डय: राकेट से सोना भरा जहाज उड़ जाता तो भाप रेस्पोसिकिल्टी लेते ? ...(श्यक्वाम)..

भी मोहरमध शकसल उर्फ मीम प्रफाबल (उत्तर प्रदेश) : इंदिरा जो के जमाने में किसका राज था हुपुर?

SHRI SUKOMAL SEN: Sir, the problem is they are not understanding the whole gamut of the prob-Their selling of gold and pledging of gold is creating a terrible, panicky, situation in the country. Particularly in Indian tradition selgold js considered as a last ling of resort of living. The day before yesterday the Finance Minister was say-"We are selling gold as the last resort and we are not feeling proud of it." Perhaps, he remembers

Another He started point. making his statement by saying that despite significant borrowings from the **IMF** in July, 1990 and January, 1991, foreign exchange reserves have fallen to a very low level. Then what is the guarantee that despite the fact that you get the loan of 400 million dollars, your balance of payments position will improve? Now he says that this amount of borrowing will lead to a significant improvement in our balance of payments position? What is the basis of the optimism of the Finance Minister? Only a few months back he took a huge amount o'f loan but it could not help. We are sliding down and down. Then how will this loan of 400 million dollars help us, how will it lead to a signifleant improvement in our balance of payments the position? What is balance payments position today? newspaper_s are guessing all sorts things but the Government coming never out the Parliament with the exact balance of payments position. It is being kept secret. How are we to believe that our balance of payments position

will improve with this borrowing? The Government is responsible to the country. At least we have also a responsibility to the country.

Next point. What are the terms and conditions of taking this loan of 400 million dollars? There must be some conditons' that by a certain period we have to repay it; otherwise it might be forfeited. Then what are the terms and conditions? By when do you have to repay this borrowing and if you fail to repay the borrowing, when is this going to be forfeited? What are the terms and conditons? By when do we have to repay this borrowing? All these things are not made public. This gold is the property of the 85 crores of people of the country, so, the people have got a right to know what the fate of their gold will be.

Another funny statement he "Hereafter no further made: gold from the Reserve Bank of India will be sent abroad." How can Dr. Manmohan Singh say that, when Act says that not more than 15 per cent of the total stock can be sent abroad? The Reserve Bank of India has got a stock of, I think, about 320 million tonnes and 15 per cent this 320 tonnes of gold is 48 tonnes. So the Reserve Bank can send tonnes of gold abroad. Out of this, 47 tonnes have already been sent out. How can Dr. Manmohan Singh send more gold to foreign countries now? This statement is capricious. It has no meaning at all. It is no assurance to the people because under the Act you cannot do it. Unless the Parliament amends it, you cannot do it. Sir, the point is the Government should dispel the panic which they have created. They should clearly tell the people that these are the term_s and conditions under which we have borrowed the money and by when they are going to repay it. They should clearly tell us what the actual balance of payments position is.

THE LEADER OF THE OPPOSITION (SHRI M. S. GURUPADA-SWAMY): Mr. Vice-Chairman, Sir, I

could understand the plight of the Finance Minister. The economy is in a state of great crisis and it has no parallel. A desperate situation, is being tackled by resorting to some drastic measures. But what pains me more and what makes me anxious is this whether the sale or pledge of gold can really solve the present crisis. I have no quarrel with the pledging of gold to raise or to borrow money or to resort to short-term borrowing to meet the urgent commitments. But my hon'ble friend knows very well that for the last few years we have been following — the Finance Ministry has been following-very unorthodox measures for meeting the budgetary deficit in the country. I may quote only one instance. The Finance Ministry has been taking considerable amount of money from the Oil Pool Account to finance the revenue deficit. It is not proper; may I say it is not legal? It is not a correct budgetary practice either. The second instance I say is that the Finance Ministry has been asking the oil companies to raise resources in the European market for meeting budgetary requirements. the There was only one sector which was credible in international market and that was the oil sector. Even that oil sector which enjoyed reputation in the world has been affected adversely. I do not think the oil sector can help the Government in raising resources in the European market now. I am not sure whether they are making any effort to salvage the oil sector. The Reserve Bank permitted this knowingly. Knowingly they have permitted this wrong.

Coming to the present situation, Sir, I do not know the latest figure, for how many days the foreign exchange reserves are adequate. Is it for 15 days, 20 days or one month? I do not know. But I want my friend to tell the House, how much we have now and for how many days it will be adequate Now, Sir, we are at the threshold of a debt trap. Let us agree on that . We may not be in the trap itself, but we are on the threshold,

on the brink of it. How do we salvage the economy from this impending debt trap? It has got serious Our credibility in inconsequences. ternational market is the lowest. The rating is going down and down for the last few months, may be for the last two or three years. And the signal is clear. When the NRIs take back the monies deposited here, that can be construed as a run on Indian economy — as they say, there is a run on a failing bank. There is a run on the economy itself. NRIs no longer think that our economy is strong, viable, credible. They think that the fiscal management'is woefully bad in India. Therefore, this run. The outflow may be more. I am not sure whether outflow is going to stop very soon. My friend, Mr. Birla, was just saying whether we should not explore various other methods of getting over the crisis. Maybe, the NRIs can be invited to invest gold or bring gold here, purchase and take rupees. Maybe, they may be invited to participate in new enterprises not in the old enterprises; in new enterprises — so that the economic activities can expand. The Finance Minister has not taken us into confidence. I expected him to, but perhaps there was too short a time. We have been following a cheap money policy. Fiat money is being produced on a large scale. That has led to a parallel economy, price distortions and dislocation of the entire fiscal tem, The interest rates are high contributing to the high cost of the economy. Therefore, I would like the Minister to come out with statement as to how he will be able to arrest the cheap money policy that is being pursuaded for years and years. Finally, what is the interest rate? Now he has said 400 million dollars will be raised pledging the gold in England. What is the interest we are paying? And is this amount of 400 million dollars going to meet our debt obligations or payment of interest and the like? What is it? He has not spelt it out at all. I would

[Shri Sukomal Sen] like him to give information for the benefit of the House. I agree with him, finally, that export of gold is a very painful necessity, perhaps, and should have been avoided. But they could not perhaps avoid it. They have done it. This is the first time in our history after independence that we have resorted to this kind of a desperate method to save our economy and it will disturb the world opinion about us, about our economy. Though I don't criticise him on this account, I only say that it is a very dangerous signal that we have given to the world.

SHR1 JAGESH DESAI (Maharashtra): Mr. Vice-Chairman, I thank you for giving me this opportunity to seek some clarifications. First of all, we agree that the situation is very bleak. To get Rs. 1,000 crores of forign exchange we had to send our gold to England. The position is very very grave. Just for Rs. 1,000 crores of foreign exchange we had to do it. If the rupee was not depreciated, the fear of the Government was "that the NRIs would withdraw their deposits and then the situation would have got worse It would become so bad that I do not know what would have happened. As far as I understand, about Rs. (16,000 crores are being kept in fixed deposits by the NRIs in our country and if the deposits are required only to correct the rupee value, then I think it is not correct. The Reserve Bank of India announces the buying and selling rates of dollars and pounds on a regular basis. Why was it not done regularly on the correct basis? If the figures that I have with me are correct, and if they are not correct, T would request the hon. Minister to correct them; I have got these figures from the Reserve Bank bulletin - on January, 1991 the value of rupee in relation to the US dollar was 18.15 and on the 3rd of July, 1991 it has come to 25.88. This shows that the rupee has been depreciated to the extent of 43 per cent in relation to the US*

dollar within six months. I would like to know from the Finance Minister whether what I have understood is correct or there is something wrong with the figures as mentioned in the bulletin. Similarly, we have been told that the value of rupee has been depreciated so as to encourage more exports. In this connection I have a few figures with me. In the year, 1986-87 the rupee value depreciated in relation to the pound sterling by ; 11.6 per cent, in relation to the DM by 27.6 per cent and in relation to the yen by 29.2 per cent. Then the exports had gone up by 15 per cent only. Again in the year 1988-89, the rupee value depreciated in relation to the dollar by 10 per cent in relation to the pound sterling by 13 per cent, in relation to the DM by eight per cent and to the yen by 16 per cent. What I would like to point out is, in spite of this depreciation, the exports had gone up by 35 per cent. So, I would like to know from the Minister whether because of the depreciated value of the rupee we are going to have more exports. From the past experience, I gather, that is not the correct thing to do. That is why the Government must look into it. Thirdly, I would like to know from the Minister that when the depreciation was done on the 4th, 7th and 11th, why did he not come and inform the House about it? Parliament is in session now. He should have informed the House on the 15th that we have sent the gold to the Bank of England. The Minister informed the House only on the 18th. Why did he delay in informing the House? j can understand that on the 12th, after the President's Address. since the House was adjourned, it would not have been possible on that day. But, he could have informed us on Monday. Please see that the Parliament is informed in time and it should not so happen that we get the news from the newspapers. I have got to make a few suggestions too in this regard, since we are all concerned about the economy and want that the economy should improve. When

the NRIs decide to come back to India for ever, from the foreign exchange reserves which thev have with them, they bring videos, TV and such other durable items. But, instead, if we allow them to bring gold it will be better. For example, supposing I have got 10,000 pounds in England and if the country allf ows me to carry gold, then I can bring 5,000 pounds in gold and another 5,000 pounds in foreign exchange. The¹ if the foreign exchange is immediately converted into rupees, you can have foreign exchange for meeting your requirements. The present position is that 50 per cent of the foreign exchange is converted into rupees and the remaining 50 per cent foe is allowed to keep so that he can meet his travelling and medical expenses. I think here also you have to change your policy. Those NRIs who come here on transfer of residence bring foreign exchange here and get it utilised for this purpose. If that is done[^] I think that would be useful. But I would like the honourable Minister to examine to what extent we can allow them to bring gold and what percentage of their foreign exchange they can bring as gold I think in this way only you can augment the foriegn exchange reserves of our country.

Our Prime Minister has already said that about a hundred NRIs were much impressed by the- action taken by the Government. But this hundred is only a small number. There are lakhs and lakhs of NRIs in the various countries. Lakh's of them are there in the Gulf countries, in America and in certain other countriesi But I do not know how many among this hundred are industrialists who want to invest is this country. I think this will not help. I would, therefore like to know how many are there among this hundred who want to invest size ably in this country so that this problem can be solved.

There is one more thing which I would like to know from the hon-

ourable Finance Minister. What is the total quantum of the foreign exchange reserves as on date? What are our obligations up to the 31st of August? Will we be able to meet our regiurements from the foreign exchange which we have got at present and from the thousand crores of rupees or so which you are going to get from this gold? There is one sentence in the statement which I am not able to understand; I am unable to understand the real meaning of this sentence. It says that the Reserve Bank of India can borrow for a period of one month at a time a total sum of about dollar 400 million. I would like to know whether every month we will, have to get it renewed and whether every month they can also stipulate conditions. What is the meaning of this? I would like to know from the Finance Minister.

One thing I must say. The position is very serious and timely action must be taken If it is done only for the purpose of increasing our exports, then I personally feel, after seeing the past results, that you are not going to get your aim fulfilled. That is why I. say that we have to take action for increasing our exports. I say this because, as far as exports are concerned, quotas have been fixed fcy the other countries^ So, what is the surplus of exports that we have got? On this also, Sir, the Minister should satisfy us. If he can clarify these points, I will be grateful. Thank you, Sir.

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Now, Mr. Ratnakar Pandey. Kindly ask clarifications only.

डा० र नाकर पाण्डेय: माननीय उप-सभाध्यक्ष जी, माननीय वित्त मंत्री जी ते स्वर्ण संकट पर जो वक्तव्य दिया है उस पर ग्राने से पूर्व मैं ग्रयने माननीय संसदीय कार्य मंत्री जी से प्रार्थना करूंगा कि कल भी उनकी ग्रोर से गृह मंत्री के रूप में दो वक्तव्य दिये गये थे ग्रौर हम 8 बजे तक ग्रैठे थे। जब टेलीविजन पर समाचार ग्राते हैं तो कुछ नाम गायब कर दिये जाते हैं ग्रीर पार्शियलिटी होती है। इसलिए संसदीय कार्य मंत्री जो महत्वपूर्ण मुद्दे होते हैं उन पर ध्यान रखें भीर इंस्ट्रक्ट करें क्योंकि इस्फारमेशन मिनिस्ट्री गवर्नमेंट की बाडी है। वह ग्रपनी स्वायात्ता तो रखे, लेकिन स्वच्छ दता न करे, यह मैं उनसे प्रार्थना करूंगा।

Statement

देश पर जो यहस्वर्णसंकट क्राया है उसके संबंध में मैं कुछ कहना चाहूंगा। अभी हमारे विरोधी दल के नेता जो हमारे बडे ब्रादरणीय ग्रौर पारंगत संसद हैं, उन्होंने बड़ी श्रच्छी बातें कही ग्रौर सारे ब्रारोप हमारे ऊपर लगाये जो हम स्वीकार करने के लिए तैयार नहीं हैं। जो ग्रापने पूज्य किया उसका पाप हम ढोयें, यह कैसे हो सकता है । वी पी । सिंह की सरकार ने जो ग्रायिक गडबडियां 15 महीनों के ग्रन्दर की.....(व्यवधान) । राजींव गांधी के सरकार छोड़ने के बाद दो गवर्नमेंटस बनी। 7.00 P.M.

उसमें एक हजार करोड़ रुपये के एक्ससाइज के घोटाले का मामला था ग्रीर सेंट किटम स्रोंक का मामला था, बहुत से मामले थ । लेकिन सरकार ने जो सोना विदेश में भेजा हैं, मेरे कहने का आशय यह है कि जब राजीव गांधी ने इस सरकार को...(व्यवधान)...दूसरी सरकार को सत्ता सौंपी थी...(व्यवधानव)...वह सरकार जो जनता दल की थी, उस समय देश की ग्रर्थ-व्यवस्था क्या थी?

श्री मोहम्मद उर्फ मीम ग्रफकल: प्वाइंट ग्राफ ग्रांडर।

डा. रत्नाकर पाण्डय: जी जो तकरीर कर र हे हैं, मैं समझता हूं कि उनको अपने आपको स्टेटमेंट तक ही सीमित रखना चाहिए। पिछली सरकारों ने क्या किया, अगर इस पर यहां बहस होगी तो वह उसुलों के खिलाफ होगी और फिर अपोजीशन की तरफ से भी जो लोग खड़े होंगे वे भी बहुत तफसील में जायेंगे। मैं रत्नाकर पाण्डेय जी से रेक्वेस्ट करूंगा कि जो स्टेटमेंट फाइनेस मिनिस्टर साहब ने दिया है वे उसी स्टटमेंट पर ग्रपनी क्लेरीफिकेशन मांगे। ग्रगर वे तफसील में जायेंगे तो हम भी पिछली सरकारों की तफसील में जायेंगे।

मौलाना श्रोबंदल्ला खान श्राजमी : (उत्तर प्रदेश) : इस वक्त सरकार जो कुछ लाई है वह खद इतना चिंताजनक है कि ग्राप इतने तक ही रहें तो ज्यादा बैहतर होगा।

by Ministers

डा. रत्नाकर पाण्डेय: मैं मंत्री महोदय से जानना चाहता हूं कि जब राजीव गांधी ने प्रधानमंत्री कापद छोड़ा याग्रीर की सरकार थी तो उस समय देश की ग्राधिक स्थिति क्या थी, विदेशी मुद्रा का कितना कर्जा था भारत सरकार के पास क्योंकि साहित्य में कहा गया है कि(व्यवधान)...

VICE-CHAIRMAN NAGEN SAIKIA): Please take your seat

श्री राम ग्रवधेश सिंह : राजीव सरकार का बैलेंस श्राफ पेमेंट क्या था जो फिगर्स हैं वह दीजिये, ऐसे कौन मानेगा ?

डा. रत्नाकर पाण्डेय : मैं जानना चाहता हंकि राजीव गांधी ने जब सत्ता छोडी थी तब देश पर विदेशी धन का कितना कर्जा थां, प्रति व्यक्ति ग्रीर जब विश्वनाथ प्रताप सिंह ने सरकार छोड़ी है तब प्रति व्यक्ति विदेशी मुद्रा का कितना कर्जा था ग्रीर जब चन्द्रशेखर जी ने सरकार छोड़ी तब कितना विदेशी मुद्रा का कर्जाथा ... (अध्यवधान)...

(DR. VICE-CHAIRMAN THE NAGEN SAIKIA): Pandeji, ask clarifications.

डा० रत्नाकर पाण्डेय: दुसरा मैं यह पूछना चाहता हं, थोड़ी नोंक-झोंक वाला वातावरण हो गया है लेकिन कहा गया है कि भूषण बिन न बिराजई, भूषण के मायने होता है सोना, गहना । भूषण बिन नं बिराजई कियता, बनिता, मिल्र। मिल्र, स्त्री ग्रौर कविता ये तीनों स्वर्ण के विना, भूषण के बिना सुशोभित नहीं होते । बड़ी दयनीय स्थिति छोड़कर दो दो सरकारें गई हैं।....(व्यवधान)..... 31 मई को हमारी कर्जे की जो दिश्यस-नीयता थी विदेशों में, उसको श्रंतर-राष्ट्रीय बाजार में बड़ा धक्का लगा है। स्टडड एंड कुवर्स नामक एजेंसी ने उसके ग्रेड को ग्रौर नीचे सरका दिया ।.... (व्यवधान)....

श्री राम अवधेश तिह: उपसमाध्यक्ष जी. इसका क्या मतलब है, ग्रापने भी यह सब सुना है ।....(व्यवधान)....

365

डा. रत्माकर पाण्डेय: पिछले वर्ष तक प्रवासी भारतीयों का 10 ग्ररब डालर भारत में निवैशित था। जो सोना बेचने या गिरवी रखने का निर्णय सरकारों ने किया है....पिछली सरकार के वाणिज्य मंत्री ने कहा है कि सोने की बिकी का फैसला भारतीय रिजवं बैंक ने किया । मैं सुब्रह्मण्यम जी की बात कोट कर ग्हा हूं। भागतीय रिजर्व बैंक एक ग्राटोनोमस बाडी है लेकिन सरकार के म्रादेश के विना वह सोना इधर-उधर नहीं कर सकती है। तो व्यापारिक घाटा हम्रा है जो विदेश व्यापार में घाटा हम्रा है वह वित्तीय वर्ष में प्रति मास पिछले वर्षे 930 करोड़ रुपये हुम्रा जबकि पहले 355 करोड़ रुपये दर्ज किया गया है। ऐसी स्थिति में हमारी सरकार पर अभी जिसको छठी बरहीं भी नहीं हुई है इतना बड़ा बोझ ग्राया है जिसको हल करने में जो पिछली सरकार ने दनियां के फाइ-नेंशियल इंस्टीट्युशंस से वायदा किया है हम उसको पूरा कर रहे हैं। यह सारे देश की समस्या है। मैं जानना चाहता हं कि भविष्य में कितने नान रेजीडेंट इंडियन लोगों को ग्राप ग्रामंत्रित कर रहे हैं और कितने ग्रापके देश में व्यवसाय ग्रीर उद्योग नियोजित करेंगे जिससे यह कमी पूरी हो सके । ग्रापकी स्थिर फाइनशियल पालिसी क्या बनेगी इसके बारे में भी ग्राप प्रकाश जालें जिससे भविष्य में सोना विदेश न भेजना पड़े । ग्रभी पांच सात टन सोना ग्रापके पास है जो रिजर्व बैंक के पास 15 प्रतिशत में से बाकी बचता है जो कि बाहर भेज सकते हैं लेकिन ग्रापने कहा है कि हम नहीं भेजेंगे । मैं यह जानना चाहता हूं कि कब तक यह सोना लौटायेंगे और कितना रिजर्व बैंक के पास इस समय सोने का स्टाक है और कितना ग्राप ग्रब तक विदेश भेज चुके हैं ग्रौर कितने समय के लिए ग्रापने उसको गिरवी रखा है तथा उसकी शर्ते क्या हैं । यह सब चीजें ग्राप बताऐ । कुलकर्णी जी चले गये हैं, जनरल मानेक्शा

ने भी इस देश में अपील की थी और सारे लोगों ने, स्तियों ने मंगलसूत तक उतार कर राष्ट्र के लिए दे दिये थे। आज राष्ट्र पर संकट ग्राया है, ग्रगर भावस्यकता पड़े देश की, कुलकर्गी जी ने जो सुझाव दिया है कि ग्रापील होनी चाहिये, अगर मंत्री महोदय अपील करेंगे तो में सब से पहले अपनी सोने ी अगुंठी जो मैंरे हाथ में है वह उतार कर देना चाहता हूं। इसी से शुरूग्रात करें लेकिन इसमें जो रत्न लगा हुआ है वह किसी संत का दिया हुम्रा है वह मुझे वापिस कर दें।

THE! VICE-CHAIRMAN (DB, NAGEN SAIKIA): Now keep it with you. It is not allowed.

DR. G. VIJAYA MOHAN REDDY: Sir, this is not the forum.

THEI VICE-CHAIRMAN NAGEN SAIKIA): It is not allowed. It will not go on record. {Interruptions) It is not recorded.

डा, रत्नाकर पाण्डयः अत न सदन के माध्यम से मैं ग्रपील करना चाहता हं कि देश की अर्थ व्यवस्था को सुदृढ़ करने के लिए भारत पर सोने का कज न हो क्योंकि इससे किसी देश की केडिट-वर्दोनेस खत्म होती है। राजीव गांधी ने ग्राधिक द्ष्टि से भारत को छठवें स्थान पर लादियाथालेकिन ग्राज किस[स्थान पर भारत ग्राधिक दृष्टि से है यह वित मंत्री जी बताएं और देश किस तरह से श्रपनी श्राधिक मर्यादा हासिल कर सकेगाँ यह भी मैं मंत्री महोदय से जानना चाहता हं कि हमारे देश में कितना सोने कास्टाक है और कितना सोना खानों से निकलने की सम्भावना है क्योंकि इसका अकिड़ा भी रिजर्वबींक के पास रहता है।

SANTOSH BAGRODIA SHRI (Rajasthan): Sir, I thank you for giving me this opportunity. I would like to first compliment our Finance Minister for bringing out a very comprehensive and accurate statement though belated Sir, why I say belated is because there is a kind of doubt in the minds of the people.

[Shri Santosh Bagrodia]

367

When this morning you mentioned that on 18th i. e. today some 12 tonnes of gold have been exported, it must have been 1 o'clock, whereas in the morning it has been published in the newspaper and it says;

Statement

"The RBI in yet. another clandestine operation on Wednesday night the third exported consignment of approximately 12 tonnes" of gold.

The hush-hush operation confirmed by highly-placed RBI officials and first noticed Indian Express Staff Photoby high grapher, who spotted а security convoy."

What I am trying to say is that if the House or the country had been taken into confidence in a proper way this kind of situation would not have been created. When this kind of attitude is adopted and wrong message is given to the countrymen it becomes very difficult to recover. Whatever kinds of statements you make; if you can take care of it in future, I am sure it will help the economy of the country and the country-men and yourself. I would also like to mention here what you have said in the first paragraph of your statement. You have said, "Due to the weakening of international confidence in the rupee, international commercial bahks have become extremely reluctant to lend us money" . With a businessman's background J say it is the confidence which is more imporarrt. It is your credibility which is more important. It is not really important what you have. What happened after Rajiv Gandhi Government , a new Government came to power. The new Finance Minister openly started saying about the empty coffers. Was this the reason that the credibility in the world was lost? Was this the reason that the confidence of the lending countries was lost? Or did it lead to weakening of the economy in a few days? I want a specific reply from you, Mr. Fini ance Minister as to why the wrong impression,, wrong image, message is sent to the world for political considerations at the cost of the economy of this country.

Sir, you have also mentioned in the second paragraph saying that our balance of payments position will significantly improve and there will be a return of international confidence in currency. We are getting reassured. Thanks a lot for that. But by when? Would you give a time limit for that? This will give us a clearer picture and more confidence in our feelings, i also feel, Sir you are making efforts to maintain credibility of the country, by sending gold outside the country. It is not being sold. I understand, it is being pledged. As from business acumen, i feel it may not be too bad- For temporarily, if we have to take action like this to maintain our credibility it should be maintained. But we would like to know your plans. How do you bring back economy into shape so that, we not only get back this gold but we get more gold along with that?. This is what we want to know. It is not very 'important whether 45 tonnes of yold has gone out of the country. Some foreign countries had said thai India has got so much gold in the houses that the value .of dollar should be 17 rupees and not 26 rupees. The veal value of the dollar actually is 17 rupees. From record you can check it. They say, Rs. 50000 crores worth of gold is lying in the country. So 45 tonnes of gold is not important. But I am only worried about our confidence about the confidence of the country arid if that is lost then it will be impossible to revive even on a long term basis, Sir, it appears that whatever you have done with gold is based on the decision taken by the previous Government. I am not questioning that because a commitment has been made and you have carried it out. And I will only say what you have done is probably in the right spirit of the country's future and

economic situation. When country's you say that 15 per cent of the reserve you can send abroad, I would like to know as to what is the total gold reserve, if it is not confidential, 1 would like to know about it. How much more you plan to send abroad? If you have no such plan, I would like to know categorically about it. You have said that no further gold from the Reserve Bank of India will be sent abroad. I would like to know for how much time and on what basis you have made this categorical statement.

Sir, the statement, further says: "However, I am confident, that various measures we have now taken will over a period of time..." The expression 'over a period of time' is very vague. We would like to know what is meant by it.

In August 1988, the Congress Government led by Shri Rajiv Gandhi allowed import of gold for re-export with value added by making jewellery etc. it is a very unfortunate situation now that we have to send our gold out even for a temporary purpose. I would like to know as to what was the foreign exchange reserve at the end of 1989 and again at the end of 1990 and what is it today.

You have mentioned about the NRIs. As far as I understand the present system is that when an NRI who is maintaining foreign account, comes back here, you allow 50 per cent transfer immediately into this country whether they want it or not and the balance 50 per cent is allowed only for medical purposes and for tours etc. when they go abroad. I feel one of the ways of maintaining foreign exchange account will be to liberalise the system. And I would like to know if you have any plans about it.

श्री रजनी रंजन साहू (बिहार): मैं डा० रत्नाकर पाण्डेय जी को बधाई धौर धन्यवाद देता हूं कि उन्होंने एक रास्ता दिखलाया है धौर उसी के तहत मैं वित्त मंत्री जी से अनुरोध करना चाहूंगा कि इस तरह से यह सभी माननीय सदस्यों से अपील करें और उसी चेन में मैं भी अपनी एक अंगूठी वित्त मंत्री जी की सर्वायत करता हूं....(ब्यवधान)

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): This is not allowed in the House. This is not proper an j it will not go on record.

श्री रजनी रंजन साह: उपसभाध्यक्ष जी, यह देश एक ऐसा देश है, जहां देखा जाता है कि कहीं पर कोई साधु गेरुश्रा वस्त पहन कर, कोई ऐसे महात्मा बन कर श्रीरतों से वह सोने के तमाम गहने बटोर लेटा है—इस देश में ऐसी भी संस्थायें हैं—मुझको मालूम है और वित्त मंत्री जी को भी सालूम होगा कि ऐसी संस्थायें हैं जो सारे देश से सोना बटोर कर रखें। ऐसी संस्थायों हैं जो सारे देश से सोना बटोर कर रखें। ऐसी संस्थाओं से भी वह ग्रापील करें कि वह उनको सोना दें।

वित्त मंत्री जी ने सोना निर्यात को बाष्ट्रकर जरूरत समझा और 46.9 मीट्रिक टन सोने को गिरवी रख दिया है। वित्त मंत्री जी ने भुगतान संतुलन के अपूर्व संकट का भी जिक्र किया है। इन्होंने जिस पृष्ठभूमि में विनिमय मूल्य का समायोजन करने का निर्णय लिया, उसका भी अपने वक्तव्य में जिक्र किया है।

मैं वित्त मंत्री जो से निवेदन करना चाहूंगा कि श्राधिक त्यवस्था की (फाइनेंगल मैनेजमेंट) की उनकी क्या योजना है ! फाइनेंस मिनिस्टर का सबसे प्रमुख दायित्व फाइनेंगल मैनेजमेंट होता है और उसके तहत जैसे बागड़ोदिया जो ने कहा कि पचास हजार करीड़ से ज्यादा सोना यहां घर में श्रीरतों के पास है श्रोरह लिए का मूल्य सत्रह रुपये होना चाहिए। उसी तरह 58 हजार करोड़ का काला धन जो पैरेलल इकानोमी के रूप में इस कंट्री में चल रहा है, उसको देश की मुख्य धारा में लाने के लिए इनके पास क्या योजना है !

समानांतर इकानोमी देश में चल रही है, इसको कंट्रोल में कैसे लायेंगे, इसके बारे में ये अपना विचार टा

[श्री रजनी रंजन साह]

Statement

मझे ऐसा लगता है कि यह सारा निर्णय बहुत ही जल्दी-जल्दी में लिया गया है। डीवेल्यएशन ग्रीर एक्सपोर्ट की पालिसी बिदा कुछ ग्रधिक सोचे-समझे, यह गिरवी रखना, इस पर कुछ विचार !हीं किया गया। मैं समझता हं कि अगर वित मंत्री इस पर गंभीरता से विचार करते तो शायद कोई रास्ता निकलता । मुझे ऐसा लगता है कि जैसे जब जरूरत पड़ने पर किसी घर में लडकी की शादी हो तो वह सोना बेच ग्राता है ग्रीर कोई ज्यादा बीमार पड़ जाए तो वह सोना बेच देता है। अगर ऐसी परिस्थिति में देश श्रा गया है तो वह बात श्रलग है, लेकिन मेरी समझ में अभी ऐसी परिस्थित इस देश के सामने नहीं ग्राई है। ग्रगर व्यवस्थित तरीके से इसमें व्यवस्था की जाए तो इसका फल, इसका परिणाम ग्रच्छा निकल सकता था।

इस संदर्भ में मैं वित्त मंत्री जी से जानना चाहंगा कि क्या ग्रापने ग्रन्य उपायों से बी. म्रो. पी. की समस्या का समा-धान करने की पासिबिलिटी एक्सप्लोग्रर की है ! दूसरा, क्या ग्रापने ग्रो. जी. एल. में इंपोर्ट की खुली छुट को बंद करने से सोना नहीं बेचना पड़ता इस पर विचार किया ? अर्थ व्यवस्था पर इसका क्या प्रतिकल प्रभाव पडेगा या नहीं पडेगा, यह भी ग्राप बताने की कृपा करेंगे ! साथ ही, ग्राप यह भी बताने की कपा करेंगे कि क्या विदेशी पर्यंटकों को बाहर से सोना लाने की ऐसी छुट दी जाएगी जिस पर शत्क लगा कर विदेशी सोना एवं मद्रा भी प्राप्त हो सके, ऐसा करने का विचार है या नहीं है !

इन चंद सवालों का ग्राप जवाब देंगे । धन्यवाद ।

THE VICE-CHAIRMAN NAGEN SAIKIA): To save time,Irequest the Members not to repeat the same questions already put by other Members,

KAPIL VERMA SHRI (Uttar Pradesh): Sir, I admit that the Finance Minister is facing a very difficult problem and, therefore, he has to take drastic remedies. The other day, after the devaluation, he said on the T.V. that for the present, the problem is solved, the calamity is over and the country has been saved from going in a wrong direction. He made a similar announcement in the House too, two days back. Buts suddenly today, he says that he had sold 46 tons of gold that is much more than thought earlier. I admit that our Finance Minister is a great financial expert. But, what has been sadly missed in this episode is the political approach. May I submit with all humility that the public opinion should have been considered before taking such a drastic remedy? I d_0 agree that the decision had to be secret. But some kind of a hint should have been given to the people so that the sale of gold or keeping the gold in a foreign bank would not have caused any psychological setback. As has pointed out, gold is a part of the ethos of the country. There should have been a marriage between the political approach and the economic reality. The Government is a tinuing process. The bureaucracy been the same in the last nineteen Individuals¹ months. might changed. But the basic apparatus is, the same. Why were steps not taken to avert such a disastrous situation?

Then, the hon. Minister has spoken about the external debt. What is the total external debt today, which has to be paid back? How much has been paid back? How much debt repayment was necessary which forced the Minister to resort to such a drastic measure? What is the position of exchange reserves? much foreign exchange has been left with us now?

Then, i would like to know, some questions have been asked and I would not like to retpeat them what is the position in regard to the gold reserve the country has? Have we reached the fifteen per cent level,

upto which the Keserve Bank has the right to part with about which the Finance Minister said the other day? In this connection, I would like to point out that newspapers dealing with economic matters have reported that even certain affluent countries like Japan have kept a part of their gold reserve in the Bank of England. Is it correct?

SHRI JAGESH DESAI; It is there in the statement.

SHRI KAPIL VERMA: Which are the countries which have done it? In our case what are the conditionalities under which this gold has been kept there? When are you going to bring back this gold?

Another thing isa the West Bengal Chief Minister has made certain alternative proposals. He has thrown up some ideas including about the N.R.Is help in averting the crisis. Some colleagues have also mentioned about the N.R.Is. Does the Finance Minister think that these will not solve the crisis or, they are not workable and if so, why? I would like him to clarify this point also,

श्री सुरेश पचौरी (मध्य प्रदेश)' मान्यवर, मैं उन सब प्रश्नों की पुनरावृत्ति नहीं करूंगा जो मेरे साथियों ने पुछे हैं। मंत्री जी ने ग्रपने वक्तव्य में बताया है कि पिछली चन्द्रशेखर की सरकार ने यह निर्णय लिया था कि भारतीय रिजर्व बैंक कानून के तहत रिजर्व बैंक अपने सुरक्षित भंडार में से 15 प्रतिशत सोना विदेश भेज सकता है। ग्रागे मंत्री जी लिखते हैं कि उन्होंने उस निर्णय को बदलना उचित नहीं समझा, लेकिन उसके बाद जो सोना वर्तमान सरकार के आने के बाद 4 ज्लाई को भौर उसके बाद 11 जलाई को भेजा गया तो मैं मंत्री जी से जानना चाहुंगा कि क्या वह केवल रिजर्व बैंक का निर्णय था या इस सरकार की भी सहमति थी ! यद्यपि मंत्री जी ने अपने वक्तव्य में कहा है कि रिजर्व बैंक एक स्वायत्त संगठन है ग्रीर वह ग्रपनी **शक्तियों** का प्रयोग कर सकती है । लेकिन वह ग्रपनी शक्तियों का प्रयोग कर मनागत ढंग स निर्णय ले. तो सरकार

श्रपनी जवाबदारी से मक्त नहीं हो सकती है। रिजर्व बैंक की स्वायत्तता या भगतान संतुलन के संकट को दिखाकर भारतीय सोने को बाहर गिरवी रखा जाए, राष्ट्रीय हित में यह विल्कुल उचित नहीं है। में मंत्री जी से जानना चाहूंगा कि क्या वे यह ग्राक्वासन देंगे कि ग्रव भविष्य में श्रीर सोना ग्रिस्वी नहीं रखा जाएगा ! दूसरे, पिछली चन्द्रशेखर जी की सरकार ने सोना गिरवी रखा था और उस समय 6 साह के ग्रंदर उसे वापिस जेने का जो उन्होंने ग्राण्वासन दिया था तो ग्रगली सरकार ग्राती है, उसकी यह जवाबदारी बन जाती है कि पिछली कोई भी सरकार रही हो ताकि हमारे देश की बात का वजन अंतर्राष्ट्रीय स्तर पर रहे । क्या उस ग्राम्वासन को महेनजर रखते हुए सरकार की तरफ से यह पहल की जाएगी कि पहले जो सरकार रही है, उसने जो छह महीने का ग्राश्वासन दिया था सोना वापिस लेने के लिए, उस ग्राम्बासन को पूरा किया जाए!

द्सरा, बैंक ग्राफ इंग्लैंड में यह सोना गिरवी रखा गया है। क्या ग्रन्य ग्रीर भी कोई बैंक थे, जिनसे इस सरकार ने वार्तालाप किया हो सोना गिरवी रखने के लिए, जैसे बैंक ग्राफ जापान है या दूसरा बैंक हैं! यदि हां, तो वह कौन-कौन से बैंक थ ग्रीर यदि नहीं, तो ग्रन्य बैंकों से वार्तालाप क्यों नहीं किया गया ? संभव है उनकी ब्याज-दर कम रहती। उनसे ब्याजदर कितनी तय की गई है ? यह मैं मंत्री जी से जानना चाहुंगा।

फिर, इसमें यह कहा गया है कि नामंल प्रोसेस ग्राफ एडजस्टमेंट के लिए यह सब किया गया है, लेकिन यह नामंल प्रोसेस नहीं है, एक शाटंली प्रोसेस है। कुछ समाचार पत्नों में यह भी छपा था, मैं मंत्री जी से इस बारे में स्पष्टीकरण चाहूंगा, कि इस सोने को गिरवी रखने से पहले चांदी बेचने की, चांदी को गिरवी रखने की योजना बनाई गई। क्या यह सही है? यदि यह सही है तो फिर वह चांदी गिरवी क्यों नहीं रखी गई?

मान्यवर, सोने के बजाय यदि ग्राभ-षण रखते तो हमको ज्यादा कीमत मिलती ग्रीर हमारे जो सुनार भाई हैं, उनको भी उसकी कीमत मिलती, उनको रोजगार के अवसर मिलते, तो क्या कोई ऐसा प्राव-धान है आपकी शर्तों के तहत ! जो आई० एस एफ ग्रीर वर्ल्ड बैंह से लोन लिया है, उसकी शर्तों के मृताबिक क्या यह सब सोना बेच रहे हैं ! यह भी स्पष्ट करने की बात है। जैसा कि बराबर प्रचारित किया जा रहा है कि पिछली चन्द्रशेखर जी की सरकार को यह सारे पेपर देखने को नहीं मिले, जिनमें ग्राई० एम एफ लोन की शर्ते हैं ग्रीर वह रिजर्व बैंक का ग्रपना निर्णय था। क्या इस सरकार को वह सारे पेपर देखने को मिले हैं ! यदि सारे पेपर देखने को मिले हैं तो उनकी मर्ते क्या हैं ! ग्रीर, क्या उन शर्तों में यह भी शामिल है कि इतना सोना गिरवी रखा जाए !

मान्यदर, हमारे यहां जो विदेशी
पर्यटक आते हैं या जो हमारे यहां आई
एन आर आते हैं, वह अपने साथ सोना
लेकर आ सकते हैं। उसमें टैक्स लगा
सकते हैं। ऐसी कोई नीति बना लीजिए।
इस मामले में तो विन्न मंत्री जी खुद
ही फैसला ले सकते हैं। इससे हमारे
देश में जो सोने की कमी हो रही है,
उससे हम लोग निपट सकते हैं। क्या
मंत्री जी इस बारे में विचार करेंगे!
मैं उनसे यह भी जानना चाहुंगा।

मान्यवर, हमारे यहां रुपए का अवमूल्यन यह तीसरी बार हुआ । पहली बार
हुआ था 18 सितंबर, 1949 को, दूतरी
बार हुआ 5 जून, 1966 को और
तीसरी बार अब हुआ है । मंत्री जी ने
यह घोषणा की है कि अब अवमूल्यन
नहीं होगा । लेकिन, बरावर सोना गिरवी
रखने से अब और रुपए का अवमूल्यन
क्या नहीं होगा । इस अवमूल्यन के न
होने से बचाने के लिए क्या यह जरूरी
है कि अब और सोना गिरवी न रखा
जाए ! इस संबंध में भी मंत्री जी जरा

अपना स्पष्टीकरण दें । ऐसा मेरा आग्रह

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Sir, I hope the hon. Finance Minister is aware ol the Sanskrit sloka: "5«Wf far!

which means, whether it is gold or money or book, if it is transferred to somebody else it is difficult to get it back. That is the meaning of the Sanskrit sloka. And it- reminds me of the plight of the cotton growers of Guntur and Prakasam districts. The existing plight of the Indian Government is on footing as that of the cotton same growers in these two districts, it was way back, during 1985-86, the cotton growers of those two districts ed their gold in nationalised after repeated failure of the cotand the poor farmers could not crop ton their gold from the banks. get back The womenfolk insisted on the mers to get back their gold and iewel-. lery so that they could attend functions functions in their and lies. The farmers could not fulfil their obligations and so they committed suicide. More than 45 cotton growers committed suicide, successfully, those two aptly districts. This illustrates the position of the Indian Government now. And what happened later? During March 1990, when

Madhu Dandavate presented budget proposals for 1990-91, the Agricultural and Rural Debt Relief and Scheme was announced fortu-Prof. during nately Dandavate, May or June, later, included under that of agricultural scheme, coverage gold loans also. Thanks to the performance of National Front Government, the. gold was recovered some of that from the hanks. Likewise, unless Government comes into new after some time, I think tence, it is doubtful to get back the gold from the Bank of England.

Now, the honourable Finance Minister has said that the gold was transported piecemeal to the Bank of England. Why this piecemeal business? This piecemeal business reminds one of unsteady attitude. We are giving signals that India is not sound and so the process will continue. Instead of that, they can as well send it on a large scale in a one-time deal by ship or by chartering a plane. If there is some security problem, you can charter a plane, fill it with security guns, this and that and transfer the entire gold at one time and not piecemeal. You can also send Dr. Ratnakar Pandey and Mr. Ahluwalia t₀ safeguard the gold.

SHRI M- S. GURUPADASWAMY: Is it part of the clarification?

YELAMANCHILI SIVAJI: Yes. Sir, the honourable Finance Minister has said that it is the last deal and no longer would gold be allowed to be transferred to other countries. How can Dr. Manmoha?) Singh ensure that they would resist the temptation once the Government, like a maneater, found it jollv well easy to transfer the gold, pledge it, to get money? So, once the Government is accustomed to that practice, how can Dr. Manmohan Singh ensure that it is the last time and they are not going to do it again? So, once the Government has vielded to the temptation I don't think it is so easy

for them to resist the temptation. So, inspite of the repeated assurances from the Treasury Benches or the Minister, i suppose, it is no longer tenable.

by Ministers

Sir, I would like to know from the honourable Minister as to how much gold is still left in the Reserve Bank of India or in the coffers of the Government and how much the Government can pledge? Is it up to the limit of 15 per cent or can we pledge much more? About the paper also mentions about the balance of payments and other things. My friend, Mr. Jagesh Desai also has mentioned that there is no relation between the depreciation of the rupee and the boosting of the exports. I am quoting some 1 figures. Between 1980 asd 1985 the rupee was devalued by one-third at least.

VICE-CHAIRMAN(DR. THE NAGEN SAIKIA); There is noneed of quoting figures. You seekonly clarifications.

DR. YELAMANCHILI SIVAJI: But during that period the exports improved only to the tune of 9 per cent. During 1987 when the depreciation , was only 1.3 per cent the exports boosted up by 28.3 per cent. These figures prove that there is no relation between depreciation of the rupee and boosting of export of commodities. So, there is something basically wrong with this proposition.

There is a wide gap between exports and imports, and we are importing more than what we are exporting. So, the rupee has been devalued and the CCS has been withdrawn. In place of the CCS the REP has been enhanced to 30 per cent. Even the replenishable export per mit has been let loose in the open market. It creates black money. It creates smuggling. The Government is not capable of monitoring the journey of the dollar in the country, where it goes, what commodities are going to be imported and where it ends? The Government cannot moni[Dr. Yelamanchili Sivaji]

tor this. So, it creates a spiral. It creates further black money. It creates smuggling. It creates an umpteen number of problems t_0 th_e Government as well as to the society.

Another thing j would like to know from the Minister. All right, if it is some manufactured goods or engineering goods which are exported. I can understand that you are giving some relief in the form of the REP or EXIM scrip or CCS, or something else. But if it is a raw material like tobacco, cotton, jute, tea, coffee or spices or some other agricultural produce if there is no primary processing involved in it prior to export and if you are allowing some relief to the exporter, i don't think it is seasonable. If at all any relief is given, that relief should belong to the grower, and that relief should go to the primary producer because there is no value addition to the produce prior to export. So, I would like to make sure from the hon. Finance Minister as far as these reliefs are concerned that they should go to the farmer, not to the middlemen as far as the agricultural raw materials are concerned when they are exported.

So, I would like to seek these clarifications from the hon. Minister.

SHR1 DINESHBHAI **TRIVEDI** (Gujarat): Mr. Vice-Chairman, Sir, after seeing the generosity of hon. Members in the House, I two feel that the hon. Finance Minister has perhaps under-estimated the generosity of Indian public at large. You see that on a drop of just a statement which does not even appeal for any kind of donation, two hon. Members come forward and donated their. So, I feel that these steps were taken in a haste.

There are two aspects of it. One is the mortgage. You know, the hon. Finance Minister used the phrase

"safe custody." But I use the word "mortgage."

SHRI JAGESH DESAI:. It is not mortgage; it is pledge.

SHRI DINESHBHAI TRIVEDI: Okay, it is pledge. I think it is pledge of gold.

The other is "adjustment" which the hon. Finance Minister used. The whole world and India also uses the word "devaluation." So, I will stick to the word "devaluation". These are two different areas.

I am fully with the hon. Finance Minister that at no cost have we to default in our payments because commitment and credibility go hand in hand. But as far as this so-called "adjustment" as concerned, the first clarification I want to ask from the hon. Finance Minister is: Why jugglery of words when even the even the Government-controlled media and hon. Members here have used, the word "devaluation"? I do not know why we are using the word "adjustment." When we talk in terms of "adjustment," it may be half a per cent or one per cent or at the most may be 2 per cent. This is to the extent of almost 20 per cent. So, why is this jugglery of words? Why don't you call a spade a spade?

Secondly, are we also getting an assurance from the hon Finance Minister — like he has assured on other things — that there is not going to be any further pledge or export for safe custody of gold? Is he also going to give us the assurance that no further adjustment or devaluation of the Rupee is going to take place? One of the reasons cited was export of illegal capital. Are we now to understand that after having these steps there is not going to be any further flight of illegal capital from India? Another point in this I would like to raise is what are our agencies

doing? When we know there is illegal activity going around, what is DIR for and what other people who are supposed to monitor the FERA laws doing? After all it is the tax-payer's money on which we are having these institutions. So, I am sure the hon. Finance Minister will tigh^ ten those areas as well and let us know what he plans to do in this direction.

We have been talking in terms of postive things. I am very happy that the Finance Minister is showing all confidence that from now onwards we have to look forward to greener pastures and that we can forget about the drought altogether. I would also like to share the optimism with the Finance Minister, but there always a 'but'. Supposing God forbid all these schemes, for some reasons or the other fail, because we have devalued the Rupee without creating any infrastructure. It only within a fortnight of the new Government taking over that the devaluation was announced. I don't know whether we have the infrastructure for the exports or not. Just to give you one small example, which will help me in getting the clarification, in our port for export — whether it is the airport or the seaport — we have got tremendous amount of red tape. You know the kind of corruption we' have there. ' A 'small little clerk, just because he did not get his instalment of Five rupees, can sit on a shipment maybe for five months. So, are we going to tighten those areas? If so, how?

I was on the plans. In case these plans and steps which yofu have taken or you propose to-take, fail—I hope 4hey do not -and I pray they do not, but supposing they fail — do We have any contingency plan or again we will have to refer to some 'kind of gold or silver or God knows what type of pledging? I am very much worried on that. I hope that the Finance Minister gives us and th« country a full assurance

that from now onwards there is no further devaluation, no further pledge of gold and there is only one way to look and that is going upwards.

DR, G. VIJAYA MOHAN REDDY (Andhra Pradesh): I want to ask the Finance Minister on some of the parts which he has mentioned in his statement. He says: this has resulted in Indian exporters to delay the remission of export proceeds to India. This is an apology in the statement. We give the exports all encouragements, incentives and everything that they want and finally they do not repatriate the sale proceeds. Thereare so many estimates, but the Reserve Bank of India fails to take any action against those exporters who have become defaulters. You don't cancel their licences. You don't take action. The Directorate of Enforcement has also got gome estimates about all these failures. There are estimates which vary so much from Rs. 1,2.00 crores to Rs. 12,000 crores. The Enforcement agencies say that remittances amounting to Rs. 12,000 crores have not come back to our country. This is again a gross failure on the part of the Government. The vested interests play a big role. But without hitting the vested interests, common man is being hit by the policies of the Government. I think it is not fair no the part of the Finance Minister to impose these very, very severe measures like devaluation.

The World Bank has come out with figures. It has been discussed in Parliament also. Every year Rs. 2000 to Rs. 3000 crores of foreign exchange is stashed away in foreign banks. There are estimates that the stashedaway money in foreign banks is between Rs. 20,000 and Rs. 30,000 crores. Why cannot we get back this money? Who is responsible for all this? Is the poor man of this country who is suffering, responsible for the stashing away of Indian money in foreign banks?

[Dr. Vijaya Mohan Reddy]

Statement

383

What about joint ventures? May I know from the Minister whether ioint ventures have remitted back profits? We are encouraging joint ventures. We are sending missions abroad. We are trying to see that our Indian businessmen take part in the joint ventures. We give them full encouragement. May T know from the Minister how many of them have repatriated their profits? I think this amount comes to thousands of crores. I think if we can solve this problem, then, easily we can solve the balance of payments crisis. I think we can also solve this problem if we unearth black money. According to a series of Finance Ministers, Rs. 40,000 crores of black money is in this being generated country every year. May I know from the Minister what action his Ministry has taken to unearth black money? Who has to pay for all these faults? Is the worker to pay who works in the factory? Is the agriculturist to pay who works in his field? They have to suffer because of your wrong policies.

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Please seek clarifications on the basis of the statement.

DR. G. VIJAYA MOHAN REDDY: I want the Minister to reply to my points.

Now, I wil come to another thing. The Government headed by Chandra Shekhar sold away confiscated gold. We had a great difference on this

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Please seek clarifications on the basis of the statement.

DR. G. VIJAYA MOHAN REDDY: People of this country think that the Government has a right to dispose of confiscated gold like this. May I know from the Minister what is the quantity of confiscated gold in his Ministry's possession? There some estimates that 200 to 300 tonnes

of confiscated gold is there. The Government does not give correct figures. Why don't we exhaust confiscated gold before We touch the Reserve Bank of India's gold? You know that the Reserve Bank of India is a guarantor for our economic system. This confiscated gold or smuggled gold can be sold away as a right of the Government. The previous Gov- * ernment has clone a good job. May I know from the Minister what they nre going to do with the confiscated' gold?

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Please be brief.

DR. G. VIJAYA MOHAN REDDY: I am trying to be brief. I want the hon. Finance Minister to throw light on the points which I have raised. I want the Finance Minister to create confidence in the general public of our country, in the vast masses of our country who are the real producers of our wealth.

श्रीमती सूषमा स्वराज (हरियाणा): उपसभाध्यक्ष महोदय, इतनी देर के बाद ग्रापने किसी महिला को समय दिया इसके लिए बहत-बहत धन्यवाद । सोने का मसला तो सबसे ज्यादा महिलाग्रों से संबंधित है ।

उपसभाष्यक्ष महोदय, मैं ग्रापके माध्यम से वित्त मंत्री जी से दो बातें जानना चाहती हु। सोना बेचने या सोना गिरवी रखने से संबंधित दो सवाल पैदा होते हैं । पहला सवाल यह है कि क्या यह निर्णय, यह फैसला, ग्रपने ग्राप में बृद्धिमत्तापूर्ण फैसला है, सही फैसला है, सामयिक फैसला है? दुसरी बात यह है कि जिस तरीके से इस फसले को अभली जामा पहनाया गया है क्या वह तरीका सही है, क्या वह तरीका उचित है? जहां तक पहले साल का ताल्लक है, यदि वित्त मंत्री इस देश को कंविन्त करा सके कि इस ग्राधिक संकट से, जिससे देश ग्राज गुजर रहा है, उस संकट से उबारने का काम सोना बेच कर या _ सोना गिरवी रखकर किया जा सकता

Statement

है तो देश उनकी मजबूरी को समझेगा क्योंि सोने का यही सिद्ध र : घर-परिव र में भी चलत है। घर में सोत संक्यो-रिटो के तीर पर रखा जा है। अगर घर-परिवार िसी प्रानिश धापदा य क्यिति में फंस जा है तो घरको महिल यें जो सबसे ज्याद सोने से मोह रखती हैं वे भी अपने सोने को बेच अप य गिरवी रख."र धपने सं.'ट 🗵 निवरण लेती हैं। अगर देश की न उ विदेशों में गिर रही हो, देश की प्रि.ण्ठा, देश की साख, थिदेशों में गिर रही हो श्रीर ऐसी स्थि: में हम देश के सोने के भंण्डर को देख-देख कर जीते रहे, अह कोई नहीं चाहेग । सोन गिरवी रख दर या बेचार इप देश को स्रिधित सं.ट से उब र सकें और देश की प्रि.च्छा विदेशों में बचा सकें तो अपको म ब्री को देश जरूर समझेग । लेटिन दुसरा सवल ज्यदा ग्रहम है। अब सदा आ सल चल रहा हो तो क्या सदन को विश्वास में लेंार यह गाम नहीं िया ज सबदा था? दो दिन पहले वित्त मंत्री जी ने रज्य समा में इस संबंध में सवान क ज्वब दिय था। श्रीए० जी० कलकणी जी ने अभी सबल िया कि क्ये एस विन इस संबंध में नहीं बत्या जा सत्ता था? क्षमा वरें, इ.मी बिल मंत्री जी ने खड़े होवर जो जब ब दिया उनके सब ल क वह कतई संतोषजनक नहीं था। उन्होंने वहा कि इसकी गोपनीया रखना जरूरी था। मैं यह बहन चहती है कि हमने यह बभी नहीं चहेंगे छि वे हमें यह बा वें कि यह खेप किस जह ज से जा रही है या िस तरीख को भेजी जा रही है। लेलिन श ज जब वे इस बात को स्वीकार करते हैं कि जो मूल योजना वह 46.9 सिट्व टन सोना भेजने की थी ? तो क्य वह इतन सदन को नहीं बता स.ते थे ि यह जो सोन भेज गय है यह य खिरी नहीं है, मूल योजन 46.9 मीट्रिटन की है! क्या इतनी जाना सी देने में भी कोई एउर जथा और एउर ज था तो मैं पूछन चाहती हूं कि क्या यह गीपनीयतः बेन वे रखी गई? य इसमें सच्चई नहीं है हि जो रिसोर्सफुल जरनेलिस्ट्स हैं, जो खोजी पत्रवार हैं, उन्होंने इस गोपनीयता के दुगें को फांद

कर वो जनर री हसिल दर लीजिसको आप सदा से और देश से छिप न चहते थे। पहली खेप सोने की गई तो अगले दिन इंडियन एक्सप्रेस ग्रींग धनसता में **छ**प ि इ.ने टन सोना विदेश भेजा गया है। इंडियन एक्नप्रेस और जनस्ता में छपने के बद सार को स्वीरार करन पड़ ि सोने की खेप भेजी गई है। रिजर्वबाँ के सवर्तर को इसको भानन पडा। ग्राज भी बही हश में आपके मध्यम से यह .हन चहती हूं कि यह लका छिप का खेल वरके सरवार ने संसद के विशेषाधिय रों का हनन किया है और संसद के प्रतिश्रपरधारिय है। मैं च हंगी कि जब वित्त मंत्री इस संबंध में कुछ कहें तो इस अपर घ के लिए सदन से खेद जरूर प्रशट करें।

दुसरी बात मैं यह इहना चहती है कि पैरा 8 स्थिति को स्पष्ट नहीं वर रहा है। उन्होंने बह है ति एक महीने में एक बार लगभग चर सी सिलियन डालर की कुल गणि इस सोने के बदले में मिल सकती है। एः महीने में एक वार के क्या मायने हैं? क्या हर महीने में एउ कार इस सोने के एवज में चार सौ सिलयन ड'लर मिलेंगे या केवल एक महीने में मिलेंगे ! ग्रगर केवल एक नहाने में मिलेंगे तो क्या यह सोना केवल एक महीने के लिए गिरवी खा गया है और ग्रगर एक महीने के लिए गिरवी रखा गया है तो इसके भयने क्य है? क्या एक महीने के बद यह जै लौट न होगा ग्रीर ग्रगर लौटा नहीं प एंगे तो क्या यह सोन जबा कर लिय जएग ? क्य हम इस स्थिति में हैं ि एक महीने के बद हम यह ार्ज लौट सकेंगे ? अगर हम यह मानते हैं ि एक महीने के बद हम यह वर्जनहीं लौटा प एंगे ब्रीर इस सोने का जबाहोन एक ग्राखिरी निष्टर्ष है तो गिरवी शब्द हा भ्रम जल क्यों फैलाया जा रह है और यह क्यों नहीं तहा जा रह है ि यह सोन दे र हम बैंड ग्राफ इंगलैण्ड से यह राशि ले रहे हैं और अगर यही अखिरी निष्यं है तो क्या इस सोने को बेचना ज्यादा लाभप्रद नहीं होता ?

Statement

8.00 P.M.

387

पहलो सरकार ने सोना येचने का निर्णय किया और आपने सोना गिरवी रखने का निर्णय किया । तो क्या वह ज्यादा लाभकारी ट्रांबक्शन या या यह ज्यादा सामकारी दांजनपान है। इसके बारे हैं बित्त मंत्रों जी सदत में विस्तारपूर्वक कहें।

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): I also want that academic discipline should be maintained in such discussions.

श्री अन त राम जायसवाल : मैं माननीय मंत्रो जे' । यह जानना चाहता हं कि मई 91 में चंद्रशेखर जें जी सरजार ने सोना गिरवी रखा था वा बेचा था. तो क्या आप उसको सही दिणा में लिया गया सही कदम समझते हैं ग्रीर उनकी पराहना करते हैं जो आपने उस निर्णय को बदला नहीं ग्रीर बाद में उसको फालो किया ? पहला मेरा सवाल यह है कि बन्द्रशेखर जी को सरकार ने सोता गिरवी रखने या बेचने का जो निर्णंश लिया था उसकी बही दिजा में बही कदम समझकर मौजुदा वित्त मंत्र! ने उक्षको नहीं बदला दलिक उसका अनुसरण किया और चार थोक सोने की बाहर भेजी?

दूसभी सवाल मेरा यह है कि जो सोना बाहर भजा गया यह रिजर्व बैंक की ग्राट का है या यह कानफेस्केटेड गोल्ड है' स्मगर्ल्स से जब्त किया गया सोना है ?

तोसरा सवाल मेरा यह है कि क्या इस तरह ये सोना बचने की प्रथा ग्रंतर-राष्ट्रिय है ? दूसरे देश भी इसका सहारा लेते रहे हैं पार नेते हैं।

चौथा सदाल मेरा यह है कि क्या इस सान को बेचने की जरूरत इसलिये

पड़ी क्योंकि विदेशी अहण का भगतान ड्यू हो गया था, अप्रैल में और फिर जुन में ? ग्रीर प्राखिरी सवाल मेरा यह है कि जो यह 400 मिलियन डालर अपको मिल रहा है, इन सोने के बदने में, इनका प्राप किन किन कायों में उपयोग करेंगे ? विदेशों भगतान के लिये, आयात के लिये, बक्ट हेर्फिसिट को पूरा करने के लिय या किसं घोर निष्यत काम में इतका इस्तेमाल करेंगे ? मेरे आपसे ये पांच सवाल हैं ग्रांर आप मझे इन पांची सवालीं का जवाब दें।

by Ministers

THE VICE-CHAIRMAN (DR NAGEN SAIKIA): Hon. Members. there is a long list of speakers. Again, I shall request the Members to be brief and only to put the questions pointedly.

श्री मोहम्मद उर्फ़ मीम ग्रकनल (उत्त प्रदेश) : मोहतरम वर्जरे स्वभाना साहब ने आज जो स्टेटमेंट दिया है, मैं इन निस्तिले में यहीं तहुंगा कि मुल्क पर अगर कोई संकट काता है, बहुत ज्यादा परेणानी धानी है, कोई एकानामिक काइ स बात है तो उसके िये कोई भी हकूमत कोई न कोई तरेका अस्तियार करते है। सोना बेचा भी जा सकता है और गिरवी भी रखा जा सकता है। लेकिन जैसा कि ग्रंभी हमारी एक मोश्राज्जिज मेंबर ने कहा कि हमारे यहां रिवागत है, हमारे समाज में सोशा बिल्कुल ग्राखिर में बेचा जाता है। इनको केवल उसी वक्त बेचते हैं जब घर में कोई ग्रीर चीज न बचती हो। ऋदित । निकलने के यि इसका इस्तेमाल किया जाता है। मेरा पूछना यह है वजीरे खजाना से कि क्या सोना में बी रखने या बेचने के अलावा हमारे पात कोई दूसरा रास्ता नहीं या जिसके मार्फत हम इस काइसस से निकल सकते थे ? दूसरी ग्रहम बात यह है कि इसकी तफसं लात बिल्कुक नहीं है कि इस सोने के बदले में हमने जो कुछ हासिन किया है या करेंगे इसकी तफसाल इस स्टेटमेंट में आनी चाहिये थी कि उसका हम किस तरीके स इस्तेमाल करेंगे। जायसवाल जी ने भी इस पर सवाल किया है कि आने वाले वक्त में हम इसको कित तरह खर्च करंगे और इस पैने को वापिस करने के लिये हमारे पास क्या तरीका है, क्या रिसोर्सेंग हैं, यह बात भी सदन को बताई जानी चाहिए :

दूसरी बात यह है कि इसी कोई इतेफाक नहीं कर सकता, हक्मत ने सोने को बेचने के लिए जो तरीका अपनाया है एस पर सब को चिता है, सब को उस पर शुक्रश्वाह है। आपको याद होगा कि चन्द्रशेखर की सरकार के दौरान धमरीका जहाजों में पेट्रोक भी इसी तरह से भरा गया था । मैं मुवारकबाद देता हं मुल्क के उन जनिलस्टों को और ग्रखबारों को जिन्होंने उस वक्त भी एक एँने कदम को यावाम के सामने पेश किया या जो हक्मत ने शावाम से छिपाया या धीर वगैर आवाम घीर पालियामेंट को विश्वास में लिये उन्होंने तेल ग्रमरीका जहाजों में भरा था।

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Please confine to the statement only

श्री मोहम्मद ग्रफजल उर्फ मीम ग्रफजल : इसी ग्रंबाज में श्रभी हमारे मंत्री जी ने फरमाया कि इससे हमारे पेसेंजर्स को खतरा हो सकता था इसलिए बताया नहीं गया। सब ये अहम वान यह है कि तमाम अखबारों में यह बात छपी है कि स्पेणल कारगो लेन से यह सोना गया है। क्या मंत्री जी यह सफाई पेश करेंगे कि जो जहाज सोना ले जाने के लिए इस्तेमाल हम्रा वह कारगो जहाज था या पेसेंजर लेन के जरिये से भेजा गया ? श्राखिरी ग्रीर ग्रहम बात इस मुल्क के ग्रावाम से जुड़ी हुई है । इंटरनेशनल मार्किट में हिन्दुस्तानी रुपये की कीमत जिस तरह से गिरी है उसका ग्रमर हिन्दुस्तान के ग्रावाम पर भी पड़ रहा है। मैं बहुत स्पष्ट रूप से मंदी जी से जानना बाहुंगा कि ग्राप्के सोना गिरवी रखने के बाद या सोना बैचने से मुल्क में जो जरूरी चीजों की कीमतें हैं क्या वह डायरेक्टरी यः इनडःयरेक्टरी बड़ेंगी या नहीं बहेंगी । अगर बढेंगी तो कितने परसेंट ऊपर जा सकती हैं, इसका पूरी तरह से क्लेरोफिकेशन होना चाहिये ताकि आवाम

को पता लगे कि सोना गिरवी रखने से हम को कोई लक्ष्म हो रहा है या हम मजीव ग्रसी भीर काइंज की तरफ जा रहे हैं। बहुत बहुत शक्तिया।

†[شری محمد افضل عرف م افضل (اتر پردیش): محترم وزیر خزانه صامعب نے أج جو استیتملت دیا ہے - میں اس سلسله میں یہی كهونكا كه ملك ير اگر كوئي سلكت آتا ہے - بہت زیادہ پریشانی آتی ھے - کوئی اکانامک کرائس آنی ھے تو اسکے لئے کوئی بھی حکومت كوئى ئة كوئى طريقة **إخت**يار كرتى هے - سونا بهری بهی جا سکتا هے -اور گروی بھی رکھا جا سکتا ہے۔ لهكن جيسا كه أبهى هماري أيك معزز ممبر نے کہا کہ ھمارے یہاں روایت ھے - همارے سماج مهل سونا بالكل آخر میں بیدا جاتا ہے - اسکو کھول اسی وقت بیجتے ھیں جب گهر میں کوئی اور چیز نه بچتی هو کوائیسیس سے نکلنے کیلئے اسکا استعمال کیا جاتا ہے - میرا پوچھلا یہ ہے کہ وزیر خواند سے کہ کیا سونا گروی رکھنے یا بیچنے کے علاوہ همارے پاس کوئی دوسرا راسته نهیں تها جسکے معرفت هم اس دراگس سے ٹکل سکتے تھے - دوسری اہم بات یہ هے که اسکی تفصیلات بالکل نہیں ھ**یں کہ اس سون**ے کے بدلے هم أَه جو كهم حاصل كيا هے - يا كوير، كيم- أسمى تفصيل اس استيتمهم

^{†[7]} Transliterations in Arabic Script.

میں آئی چھائے تبیں کہ ھم کس طریقے سے استعمال کریں گے۔ جانسوا: جی یے بھی اس پر سوال كها هے كه أنے والے وقت مهن هم اسكو كس طرح خديم كرينگے - اور اس پیسے کو واپس کرنے کیلئے همارے پاس کیا طریقد ہے۔ کہا رسورسيز هين - يه بات بهي سدن کو بنائے جاتے چاہئے -

۔ دوسری بناصا یہ کہ ای*س سے* کوئی اتفاق نہیں کر ساتا - حکومت نے اس سونے کو بیجلے کیلئے جو طریقة ایلایا هے اس پر سب کو چنتا ہے ۔ سب کو اس پر شک و شبهه هے - آپ کو یاد هاک که چندر سیکهر کی سرکار کے درران امریکی جہازوں کو پٹرول بھی اسی طرح سے بھرا گیا تھا ۔ میں میارکیاد دیتا ہوں ملک کے ان جفرلساتوں کو اور اختیاروں کو جنہوں نے اسوقت بھی ایک ایسے قوم کو موام کے سامانے پیش گیا تھا جو حکوست نے موام سے چھپایا تھا اور بغیر موام اور پارلیمنمی کو اعتماد میں لئے انہوں نے تیل امریکی جهازون بهن بهوا تها -

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): Please confine to the statement only.

شری محمد انضا عرف م انشل:

أسق الداز مين ايهي همارے ملتري جی نے فرمایا کہ اس سے ہمارے يسنجرس كوخطرة هو سكتا تها -استئے بنایا نہیر کیا - سب سے اھم بات يه هے كه تمام اخباروں ميں

یه بات چهپی هے که اسپیشل کارگو پلیس سے یہ سرنا گیا ہے۔ کیا مندري هي يه صفائي پيه کرينگي که جہ جہاز نونا لے جانے کیلئے أستعمال هوا - ولا كاركو، جهاز تها يا پسنجر پلیس کے ذریعے سے پہہنجا گیا۔ آخری اود اہم بات اس ملک کے عوام سے جان ہوئی ہے - انترانیشلل مارکیت میں هندوستانی روپگے کی قیمت جس طرح طے سے گری ہے۔ أسكا اثر هندوستان كے عوام پر بھى پر رہا ہے - میں بہت سیشت روپ سے مفتری جی سے جانفا چاھونکا نہ آپ کے سوٹیا کروی رکھنے کے بعد یا سونا بھچنے سے ملک میں جو ضروری چیزوں کی تیبتیں اُھیں کها وه دانریکدی یا اثدالریکتی بوهینگی یا نهیں بوهینگی - ا<mark>کر</mark> بزهینکی تو کتنے پرسینت اور اوپر جا سکتی ههن - اسکا پوری طرح سے کلیری فکھش آنا جاھٹے تاکہ عوام کو یاله لکے که سونا گروی رکھلے سے مم کو کوئی 'بھ مو رہا ہے۔ یا هم مزید کسی اور کرائیسهز کی طرف جا رہے ھیں - بہت بہت شکریہ -

श्रीं भंदर लाल पदार (राजस्थान) : उपसभा⁵⁰क्ष महोदय, वित्त मंत्री की के वक्तक्य के संबंध में स्पष्टीकरण जो श्रब तक पूछे जा चुके हैं मैं उनकी पुनरावति

" "" हुए का अमान्य के पद-6 के संबंध में स्पष्टेंकरण च'हूंगा । इसके पूर्व मानतं य रत्नाकर पाण्डेचे जो ग्रीर ग्रारे० ब्रा॰ शहू जो ने ब्रवनी ब्रंग्ठे भेंट की है। में तमझता हूं कि गादों के अवसर पर मिली हुई ग्रंगुठे ने मोह भंग होने दे दो होगों लेकिन में अपनी निजो कमाई में 3 जुनाई माह का वेतन 1500 ह्पए इत बायिक संकट के निवारण के लिए भारत सरकार को डोनेड करता है।

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): I think with the permission of the family Home Minister?

SHRI B. L. PANWAR: No, it is my own decision.

मान्यवर, सीशु बेंचने का काम भारत की बाजाओं के बाद केवल नाम कांग्रेज गवर्नभेंट ने ही किया है। यह रिकाई ग्रौर तथ्यों पर प्राम्नारित है कि नान कांग्रेन गर्ना देन को न तो नता नम्मालने भीर न शासने चलाने का तजुरबा है स्रोर न गर्य हैं। 1971 में बंगभादेश की लड़ाई के समय में ग्रीग्तों ने अपने मं। नमुत्र दे दिए थे। वह मन् 1977 से 1979 के दौरान जनता जापन ने क्ल 700 रुपण के भाव ने बेचे थे। नान कांग्रेप गवर्नींट ने श्रभी यह जो सोरा वैचने कानिर्णं लिया छ माप की अवधि में वापित खरीदने का यह निर्णय जो बद 6 में बनाया गया है इस में वित मंत्री जी यह बनाने का कष्ट करेंगे कि पनः खरीदने का विकल्प रखा गया है किम भाव से बेचने का कांट्रेट था । ब्रीं 6 मार् को प्रविध में वाष्म खरीदने की क्या दर निष्वित की है, या नहीं की और की है नो कि परेट घर की है। यह ठिल मंत्री जी बतायें ताकि देश को ग्रीर जनता का यह पता अगे कि कितना रेट प्राफ इंटरेस्ट उस खरीद करने की दर ने निकतेगा।

वित्त मंत्री मशोदण ने मैं प्रस्थ प्रस्थों ो सित्र राण रवन दए एक बान का निवे न करना च हंगा चूंकि कांग्रेस गवनंगेंट की ार गिति रही है कि नोना वेचा नाग यं वरी " नाग । विदेशों में तभी रेशों की यह धारणा है कि हिंदुस्तान ग्रीर हिंदस्तानी

बहुत धनाड्य हैं ग्राग यहां बहुत सोना है । यह तथ्य है और रिार्डेड चीज है। सब मैग्जीन वगैरह में देख सकते हैं। यह जो कांग्रेस गवर्ने रेंट ने केवल वहां सोना भेजने का निर्णय कंटेन्यू किया है, वित्त मंत्री महोदय, मैं तो इनको इस तरह में लेना हं कि भारतवासियों का वर्तमान में ज्यादा खर्चीना स्वभाव हो रहा है, एकट्रावेगेट हो रहे हैं। इसको ऐ। एकणन में लेते जिम्। जनता को यह महसूस हो कि वाकई श्राधिक स्थिति गम्भीर है और भारत को इम्पोर्ट करने के लिए ज्यादा विदेशों मुद्रा खर्चन करने पड़े। आप यह सम्ब्हेकरण न दें कि भारत के पास कितने दिन के लिए विदेशों मुद्रा है। यह मैं अपने मत । कहता हूं । विदेशी में यह बात नहीं जाने चाहिए कि भारत की स्थिति इस प्रकार है। गोपने यता के तौर पर इस मत्य को रखें। दूसरा यह रेट जो चन्द्रशेखर गवर्नमेंट ने तय िया बचने का और वापस खरीदने का वह बतायें।

-1 श्री राम अवधेश सिंह: उप अभाष्यक्ष महोदय, मैं बिल्५ल संक्षेप में इस ब्यान की जो ग्रंतिम पंक्ति है इसी ने शुरू करना चाहता हूं। यह मैं पढ़ देता हैं। इनकी लास्ट पंक्ति में भावना व्यक्त की गर्यो है कि मेरी ईमानदार कोशिश यह रहेगी कि जो सोना हमने भेजा है उसको तुरंत विदेशों ने वापस मंग सकें। काण वित्त मंत्रे जी की इन पुनीत भावना की सफल होते हम देखते। मेरी नो कामना यह भी है कि न केवल जितना सोना हमें बाहर गिरवी रख रहे हैं वही वापस ग्राए बिक ऐसी ब्रार्थिक परिस्थितियां वित्त मंत्री जी पैदा कर दें कि हमारे देश में खुट बाहर : सोना आये, जितना गिरवी रखा गया है उस। द¤ गुना ही नहीं सौ गुना था अए। मैं उम दिन का इंत्रार करूना ग्री॰ इनको बहुन बधाई दूंगा। लेकिन जिस तरह की बात इस पूरे स्टेंटमेंट मे कहीं गयी है, इतना हम्पलीम स्टेटमेट मैने कभे शाज तक नहीं देखा क्योंकि भारे बातें परम्पर विरोधे है और कोई तष्यों पर श्राघारित नहीं है।

[Shri B. L. Panwar]

एक माननीय सदस्य: अधिकी समझ से परे हैं।

Statement

श्री राम अवधेश सिंह: आपको मैं बता द्रगा । ग्राप स्वयं च्य हो जाएंगे ।

THE VICE-CHAIRMAN (DR NA-GEN SAIKIA): You cannot make a speech. You will confine to the clarifications.

और राम अवधेश सिंह: स्पीच नहीं है। मैं इतनो भूमिका के बाद सवाल कर रहा हूं कांग्रेंश सरकार के बारे में हमारो एक कहानी है नकबुल्की की सरकार । नक्ष्युल्की की सरकार एक मिनट में में बताता हूं कि क्या है।

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): You need not explain those things. You only put your questions to the Minister.

श्री राम श्रवधेश सिंहः यह सफाई हो जानी चाहिए जो बात मैं कहने जा रहाहं जो कवैश्वन पृष्ठ गहा हं उसके िए बहुत उपयुक्त है। दो किसान थे दोनों ने चार-चार हजार रूप्या कर्ज ⊲िया ।

...तो दोनों की पत्नियों ने कहा.. (व्यवधान)

THE VICE-CHAIRMAN (DR. NA-GEN SAIKIA): You will get enough time to speak when the Budget is placed. You ask for clarifications now.

श्री राम श्रवधेश सिंहः इतने में तो में बोल देता। एक की पत्नी ने कहा कि हे साजन, हमको नकब्र्की खरीद दीजिए । ऐसा ही दूसरे की पत्नी ने भी कहा । पर उसने कहा कि नहीं, मैं सिचाई का साधन लगाऊंगा ग्रीर नकब्ह्की बाद में खरीदुंगा ।

दूसरे ने नकब्रहकी खरीद ली और फिर उसकी खेती बिगड़ गई । नतीजा यह हम्रा कि उनकी नकबल्की भी बिक गई ग्रीर खेती भी बिक गई ग्रीर जिसने नकबुल्की नहीं खशीदी थी, सिचाई का साधन लगाया था, उसकी पदादार बढ़ गई। फिर उसने नकबुल्की भी खरीदी ।

जो भारत की सरकार आज तक चालीस वर्षी तक नकब्ल्की भी सरकार रही है। कर्जा लेकर नकबुल्की खरीद लेते हैं श्रीर कजेमें फंस जाती है और कजें का सुद '**देते-दे**त तबाह हो जाती है ।

अब मैं सावल पूछ रहा हूं। मान्यवर, 69 विलियन डालर विदेशों कर्जा है। उसका सुद करोब-करोब भारतीय सिक्के से साढे छह हजार करोड पडता है, श्रगर 5 प्रतिशत सूद पर मिलता हो तब ।

श्रीमती सुबमा स्वराज: नहीं साढे, सात हजार करोड़ से भी ज्यादा ।

श्री राम ग्रवधेश सिंह: ग्रन्छा, तो इतना सुद है । भारत के बजटका18 प्रतिशत केवल सुद पर जाता है ।

मैं वह जानना चाहता हं, मान्यवर, कि जो सोना बेचने से, सोना गिरवी रखने से जितने पैसे मिले हैं, उस से क्या हमारा पूरा पैसा सूट काभी वापिस हो जाएगः 🔞

में यह कहना चाहता हूं कि तीन चीजों को एक साथ मिला करके नहीं देखने से, यह बात हमारे सामने श्राती है। वित्तमंत्री जी ने देश को ग्रौर इस सदन को गुमराहकरने की कोशिश की है कि तीन कदमों का देश की ग्रर्थ-व्यवस्था पर एक साथ ग्रसर पड्ता है, क्यूमुलेटिक इक्रीक्ट पड़ता है--पहले है डिवेल्युएशन, सोना बेचा जाना, कनिफसकेटिड गोल्ड को बेचा, फिर डिबेल्युएशन किया श्रीर फिर सोना गिरवी रखां। यह तीन कदम एक साथ किए ।

अगर तीनों को आद एक साथ मिलाकर नहीं देखेंगे, तब तक ग्रापकी श्रर्थ-व्यवस्था के बारे में सही जानकारी नहीं होगी।

ग्रव विदेशी शक्तियों के दबाव में ग्राकर पता नहीं कि जो डिबैल्युएशन, जिस दबाव में बाई एम०एफ० ने करवाया है, वह कमिटमेंट पूरा करेगा या नहीं।

ग्रगर डिवेल्युएशन के बाद मान लिया कि तीन-साढे तीन हजार करोड दे दिया, ं किन में एक सवाल पूछना चाहता हं कि जो डिबैल्युएमन से, जैसा देसाई जी ने कहा कि जनवरी से लेकर जलाई तक रुपए का जो टोटल डिवैल्यएशन 43 प्रतिशत हो गया, तो जो सामान हमको सी डातर के लिए देना पडता था, उससे 43 प्रतिशत ज्यादा देना पहेगा । तो क्या 43 प्रतिशत ज्यादा उत्पादन क्षमता हमारी अर्थ-व्यवस्था में है ?

फर्ज कर लोजिए कि हमको दो टन सिला हम्रा कपड़ा देना पहता था सौ डालर के लिए, तो श्राज सी डालर के लिए हमको करीब-करीब पाने तीन टन या तीन टन कपड़ा देना पड़ेगा। या हमको घी देना पड़ाा था जितने डालर के लिए " (व्यवधान)

श्रब इपसे बड़ा सवाल क्या हो सकता है। मैं यह जानना चाहता हूं कि क्या वित्त मंत्री जो सदन को ग्रौर देश की जनता को बतायेंगे कि जो इन्होंने बहत साहसिक ढंग से कहा है कि हम सोना वापिस तरंत ग्राधार पर ले लेंगे, तो यह किस आधार पर कहा ?

फिर एक महीने की बात कही गई है कि 400 मिलियन जो डालर मिल रहा है वह एक महीने के हिमाब से है। किस ब्राधार पर, यह देश को गुमराह कर रहे हैं जवकि इनकी उत्पादन क्षमता नहीं है, इन्फ्रस्टक्चर नहीं है कि यह जितना अभी इनका व्यापार है उसकी मैनटेन करें। तो हम तो जब 43 फीसदी हमारा एक्सपोर्ट वढ जाएगा तब हम उस स्थान पर रहेंगे जिस स्थान पर डोवेल्य-एशन हुन्ना था । 43 फीसदी कहां से लायेंने, यह बाप बता दें ? यह कह रहे हैं कि वापस लायेंगे सात जन्म में वापस निहीं होगा । मैं यह कहना चाहता हूं क जो सोना गिरवी रखा गया है वह बेचा गया है। यह गिरवी तो घोखे वाजी के लिए कहा गया है। क्योंकि यह लोग बन्द्रशेखर सरकार ने बेचा तो डंके की चोट पर कहा कि यह कंफिस्केेड गोल्ड है हम बेचेंगे । कांग्रेस के लोगों ने चुनाव में प्रचार किया कि सोना बेच दिया, सोना देच दिया। उस लाज को वचाने के लिए यह कह रहे हैं कि यह बेच नहीं रहे हैं, गिरबी रख रहे हैं भीर हम वापस ले लेंगे। ब्राप कैसे वापस ले लेंगे ? ब्रापके पास एक्सपोर्ट बढाने की क्षमता कहां है ? जब तक एक्सपोर्ट नहीं बढ़ेगा तब तक क्षमता नहीं बढ़ेगी और आपका सोना वापस नहीं बाएगा । सीधे कहिए कि हम बेच रहे हैं। जो हमको यह बता दें। दूसरा सवाल ... (व्यवधान) में यह कहना चाहता हूं कि असल बात हमारे वित्त मंत्री जी को समझनी चाहिए, न्यू वर्ल्ड आर्डर का डिमांड क्या है। न्यं बर्ल्ड थ्रार्डर जो कह रहा है इसको समझना होगा । इसको समझने के लिए डा॰ लोहिया की एक किताब है "इकोनो-मिक्स ग्राफ्टर मार्क्स" उसको पाढ्ए । इसके बाद आप अपना बजट बनाइये तब ग्रापको पता चलेगा कि हम कहां हैं। ग्राज तो यह दुनिया को लुटने के लिए यह जो साम्राज्यवादी मुल्क हैं। उन्होंने पही बनाया यूरोपियन इकोनोमिक कम्यनिटी, श्रव जी-7 बना रहे हैं 1, ग्रब यह क्या कह रहे हैं रूस जैसे महान देश को वह ब्ला-ब्ला कर ... (व्यवधान) तो ग्राप किस हैसियत के हैं, ग्राप किस खेत की मुली हैं ?

श्री जनेश देसाई : ग्राप तो देश का नीचापन कर रहे हैं। ग्राप यह दया जात कर रहे हैं ?

श्री राम अवधेश सिंह : नीचापन तो ग्राप कर रहे हैं। हमारी स्थिति ऐसी नहीं है। विकिन श्राप सीधे कहते कि हम रो अर्थ व्यवस्था ऐसी नहीं है। हमने सोना बेच दिया, वापस नहीं ग्राएगा। भेरा कहना है कि क्या वित्त मंत्री जी जो बजट बनाने जा रहे हैं इस बात का ह्या रखेंगे, हमको बतायेंगे कि इन्फा-स्ट्रचर ऐसा हो कि जो एक्सपोर्ट हमारा बढे और हम अपनी क्षमता पर भरोसा Statement

399

रखें? यह बाहर से कर्ज े-ले कर **औ**र सूद चुकाने का काम क**रें**गे. हर साल, क्या यह सरकार ग्रगा साल कैने सूद चुकायेगी, न इनके पास कोई है नियत है, इस साल को तो छोड़ दीजिए, अगा साल की में सूद चुकाया जाएगा यह मैं जानना चाहता हूं ? कितना श्रापका एक्सपोर्ट बढेगा, किस चीज को श्राप बढ येंगे कि श्रापको सूद चुकाने के बाद इतना पैना या डाजर निलेगा कि आर्थिक विकास के तिए परियोजनाओं की चाल रखने के लिए, नई टैक्गोलोजी जाने के त्रिए ग्राप पूरा कर सकते हैं, यह मैं जानना चाहता हं ?

श्रीमनो कमना सिन्हा (बिहार) : उपमभाध्यक्ष महोदय, बहत-बहत शक्तिया अपने अन में मेरा नाम प्रकारा मैं भाषण नहीं, केवन प्रश्न ही पुछना चाहंगी। वित्त मंत्रों जो से मैं सौबा-सीघा प्रश्न पूछना चाहंगी कि एक तो इनका बयान बहुत हो कन्फ्यूजिंग है, कन्फ्यूजिंग एंड सैल्फ-कंट्राडिक्टरो है। ग्राण पैरा 6 को अग देखेंगे तो उसमें इन्होने कहा है कि चन्द्रशेखर की सरकार ने यह निर्णय िया ग्रीर उसके तुरंत बाद जब ये सौना बेचने के काम के बारे में श्रखबारों में खबर ग्राई तो चन्द्रजेख सरकार ने उसे रिफ्यट किया ग्रीर चैलेंज कर कहा कि हमने बेचा नहीं है बल्कि स्विज बैंक में गिरवो रखा है। तो मैं जानना चाहनी हूं कि चन्द्रशेखा ने जो बात कही वह सत्य है या जिल्ल मंत्री ने जो कहा वह सत्य है ? कौनसी बात सत्य है ?

दुनरी बान में यह जानना चाहती हूं कि तब देश में चुनी हुई सरकार हो तो मोना बचने जैना एक इम्पोटेट डिसोजन पानिटिकल गवर्नमेंट लेनी है, या रिजर्ववक 'तो है ? यह मैं जानना चाहती है। रिजर्वबैक का यह कानुतन अधिकार है कि हमारे देश का जो रिजर्व साना है तय बच दे पर चुनी हुई सरकार रहते यह अधिकार कहां से आया कसने विषा यह अधिकार और इसके

लिए किसकी जवाबदेही है ? यह मैं जानना चाहती हैं।

by Ministers

उसके बाद लिखा हुपा है "कि चन्द्र-णेखर सरकार नेयह फैमला किया **ग्रौर** हमने उसके साथ महमति व्यक्त की और रिजर्व बैक को यह राइट है।" तो रिजर्व वैक ने अब तक यह काम क्यों नहीं किया ? इस बार ही क्यों किया गया ? चुनी हुई सरकार को यह निर्णय करना चाहिए था कि सोना बचना है था नहीं ग्रीर यह बेचने की त्ररू*र*त क्यों पड़ो ? मंत्रो जो ने कहा कि वैलेंस ब्राफ रेपैन्ट देना था, दुनिया में हमारी साख गिर रही थी, इसनिए हमको बेचना पड़ा ब्राइ एम एफ ने ब्रापको 220 मिलियन डानर बैलेंग आफ पेमेंट पेकरने के लिए दिया है, वर्ल्ड बैक न डेढ़ सी मिलियन डालर दिया है, जापान ने भी सी मिलियन डालर दिया है, ता फिर आपने हमारे देश के मोने को विदेश में क्यों भंजा, क्यों बेचा ग्रीर कद तक ग्राप इसको बर्गिस लार्येगे ? यह आप साफ-साफ बताने का कष्ट करें।

SHRI ASHIS SEN (West Bengal): Mr. Vice-Chairman, Sir, I do appreciate your anxiety that we must ask specific questions. Though the subject-matter is export of gold transfer of gold from our country, it cannot be discussed in isolation from the other economic factors. So, I will seek your indulgence to make a reference to some of them.

Sir, I fully sympathise with the current Finance Minister that certain things have been done by the just preceding Government which had set about 20 tonnes of gold abroad by way of sale or pledge to money. Whatever may be the public posture, gold has gone out of the country and that is the position now. Two the days the Finance Minister sgirl tVnt this was the final transshipment and no further transfer would be undertaken. But, today, in the newspapers we find that another transfer of gold has been effected

and the gold has Deen sent to the Bcuiic of Kigiaxia. Why should this matter be shrouded, in mystery and secrecy? Why are uiey not in a position to tell facts as facts and to can a spade a spade? I would like to ask the Finance Minister whether he would avoid making any further roundabout way of making statements. We are the representatives of the people and we have a right to know and the people have a right to 1 know what the things are and what the position is. Now, gold has been sent to get one thousand crores of rupees. Somebody said that we are nearer a debt trap, i am not sure. I would like to have a clear statement from the Finance Minister. Is it now shadow of the simply a debt trap or have the tentacles spread by the internat'onal been forces of imperialism? Whether it is the IMF or the World Bank, they have already laid the trap in such a manner that India has no scone or opportunity to get out of it. Whatever verbiage may be there they sav they want to retrieve our economy from its present state of affairs. But how has this state of affairs come about? i hooe the Finance Minister will enlighten the House on This has not come about overnight. This has come over a period of years and there is no use blaming the previous Governments, whether it is the V. P. Sisgh Government or of Mr. Chandra Government Shekhar and all that. Who has conducted the economy and po'itics of our country over the decades? Such a state of aflairs cannot happen that just on the 17th July something happens and on the 18th we have got to send abroad 20 tonnes of gold. It cannot happen like that. I would like to have a clear understanding from the Finance Minister what has led this country to this position.

Statement

I cannot say whether this policy of unrestricted liberalisation of imports of all kinds the country needs or not This policy has been pursued for the last 7, 8 or 10 years, if not more.

Why the gates have been opened to foreign investors and multinationals? Whether this has caused this position or not we would like to have irom the Finance Minister a specific answer. If that be so, then what steps does he propose to taise to put an end or check this process of devaluation or country's prestige, of not the economy alone. You may call it devaluation or the so called exchange rate adjustment to hoodwink public_s but the fact is that the rupee is going down in its value in the market and then drastically it has been brought down, it is one thousand crores of rupees: Now the fond expectation is that exports will up. It cannot happen overnight that exports will get picked up. It will take at least three or four years for the new policy of exports to fructify or come up and bring about a position of improvement of our economy. How is one thousand crores of rupees going to bridge the gap between exports and imports? It cannot be less than four years. Naturally you have got to borrow further and further borrowing means deep inside the debt trap we are dragging our country into.

by Minister

Now the optimum limit of 15 per cent of gold reserves held by the Reserve Bank has been transhipped to the Bank of England for pledge, mortgage, or safe keeping. Whatever term we may use, the money has gone over there. Now if these one thousand crores of rupees are spent away, what next? What will happen after one month or three weeks? The Finance Minister says that it is the final thing that has been done, he says\(^\) "With the transfer abroad of the final instalment of gold on 8th July the whole operation has been completed as originally panned " Now, new planning will be there for further shipment of reserved gold to the Bank of England or abroad anywhere else. That wil' necessarily me'n an amendment to that Act which permits the Reserve Bank this limit of 15 per cent. Can you

[Shri Ashis Sen]

give a guarantee that you will not come to this position? So what hereafter are we going to do? {Time Bell rings)

Then, you say that the Government has taken a firm decision to honour its commitments. To honour its commitments for how long and to what extent? The IMF in a systematic are forcing the Government manner of this country to borrow more and more from them to pay our interest commitments. Where is our being led to win credibility the market? What is the credibility i_n the international market that you have got now? Devalued rupee? tranship our reserves of gold elsewhere? Even the Bank of England cannot rely on the Reserve Bank of India that the gold can be kept in our country. Is it not a reality then that without shipment, money not be given? i want an answer to that because otherwise the entire reserve of the Reserve Bank of India gold will be drained out of this country, i would not have raised this question, Mr. Vice-Chairman. Permit me just two minutes or one-anda-half minute more. An environment is being created by the vested interests, and the vested interests got a direct link with the international money managers who want all the developing countries to be brought into the ambit of that trap. They say that borrowing like this is an inevitability. The public mind is being conditioned to the way that there is no other alternative before the but to have an abject surrender to the conditionalities of the World Bank and International Monetary Fund. Who are these people? They should be pin-pointed and the country should be told that within our system, there are people who have got links with the external forces. That has got to be unearthed. Simply saying that we will be able to tide over these difficulties in this manner, I hope, will not create that confidence in the minds of the people. Now one thing comes. One of the major factors is the price that we are paying for oil. Could there not be any restriction for oil consumption in our country, i.e. petrol? Is it not a fact—I want an answer because it is not related to gold alone —that oil producing countries led by the Big Brother in the USA and the other friends of theirs...

THE VICE-CHAIRMAN (DR.

NAGEN SAIKIA): If you bring this, then there will no end to it.

SHRI ASHIS SEN-...stalled further production of oil in our country? The full capacity utilisation of our Oil producing units is being stalled. They are not being allowed. And that is why our liability on account of oU. is becoming more and more, i wish j could have shared the optimism of Minister that we, will the Finance get over this position very quickly. But reality is not so. People are being led to a point of fatality. you have been saying that what is going to be your next position is to recover. It is going to be an attack On the working class the producer. Can there be any guarantee that by this Rs. 1000 crores of loan or by the further shipment of gold, it will lead to more production in our country for consumption? If that is not there, the_n again as it happened from 1950s onwards, workers would be called freezing of wages and dearness allowance. These things are likely to come. Is it not so? I would request a clear statement from the Finance Minister that the working class this country will not be called upon to bear the burden of all these policies that have been made by the Government. (Time bell rings) I wanted to know these specific points though I had something more. I obey vour order and I am sitting down. Thank you Sir for the time given. I would expect some positive answers from the Finance Minister, T hope, with his dexterity, he will be giving answer.

PRAKASH SHR1 YASHWANT AMBEDKAR (Nominated): Sir, I would deal with only two aspects. 1 would not repeat what has already been said over here. In the last page, there is an assurance given by the hon. Minister that gold will not be sent out henceforth. At page Nos. 2

Statement

405

and 3, referring to the previous Government the Chandra Shekhar Government sent 20 tonnes of gold out

A of Government stocks was mentioned. May I ask the hon. Minister whether the assurance given is over two kind of gold transactions, one of gold from the Reserve Bank of India and the other is from the stock of the Government? Is the assurance restricted only to the Reserve Bank of India or is it connected even to the i gold stock which is held by the Government of India? Secondly, whatever assurance is coming from the hon. Minister that we will improve our balance of payments position, I d₀ not believe it. In 1966, we had devaluation. And even at that time it was said that our exports would I increase. But may I point out that we are mainly the exporters of those items which are known as primary or preliminary items which are insensitive to the price rise in the international market? So, what are the j specific plans of the Government to see that these items which are exported become sensitive to the price rise in the international market? That is one. Secondly 7 the hon. Minister has said that there are positive signs that the economy is improving, i I would not ask the hon. Minister for all the signs. But at least he can point out one sign as to where the economy is picking up. With this, Sir, i thank you;

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu); Mr. Vice-Chairman, Sir, I thank you for having given me the opportunity to elicit information on the statement submitted by the hon. Finance Minister. When in the morning it was announced that they are going to give a statement, we thought that we will get further in- I

But the formation. information we have got from the statement, I can say only, is what we had through the newspapers. Four instalments of gold are sent abroad. That is the only information we got. But anyhow time is very short and I confine myself to the main points. We have come to a where other countries stage started losing faith in our fiscal situation and economic conditions because our mixed economy actually started by the great leader Pandit Jawaharlal Nehru has been converted into economy. adulterated That is the main issue, i do not want to politicise the issue. But I want to tell that in February 1986 Dr. Sukhmoy Chakravarty prepared a confidential note consisting of 16 pages for the late Prime Minister Shri Rajiv Gandhi That was again summarised to one page by Secretaries and submitted to Shri Rajiv Gandhi. Now, it is an open secret. When it was given to Shri Gandhi it was a secret document. It was prepared in February 1986 and submitted to Mr. Rajiv Gandhi. Dr. Sukhmov Chakravarty had that the strategy of high growth would generate tremendous pressures on the balance of payments. Without a clear-cut policy to contain the situation during the transitional phase, the Government would have to either approach the IMF for a loan or go in for large commercial borrowings. "Both these alternatives had to be avoided as these would conflict with our long-term national interest". It was actually professed by late Dr. Sukhmoy Chakravarty in February 1986. Had the then Government abided by the advice given by this great economist, this situation would not have arisen at all.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA); Please put the questions.

SHRI S. VIDUTHALAI VIRUMBI: Sir, I am coming to the point. Sir. in January 1989*, the then Finance Secretary, who is now the Reserve

^{*}Not recorded.

[Shri S. Viduthalai Virumbi]

Bank Governor had advised the Government to seek IMF loan to avoid further commercial borrowings.

Statement

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I don't think it is in the interest of the country to make reference by name of any official, least of all, the Governor of the Reserve Bank. I object to it.

SHRI S. VIDUTHALAI VIRUMBI: This is only complimentary. You can remove the name from the record. It is only in the complimentary form and not derogatory. He suggested to seek IMF loan to avoid further commercial borrowing. Has it yielded any result? Why I say all this is, somebody said that this situation arose only during the time of the National Front Government...

VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please ask questions.

SHRI S. VIDUTHALAI VIRUMBI: I am coming to that. I do not refer to a thing unless I feel it is really necessary.

Along with this balance of payment Chakravarty problem, Mr. said. secondly, the Government had launched a liberalised import regime without a strategy for transition. Third, exports still consisted of traditional items and the share of manufacturers in total exports was low. Four, the public sector was inefficient and was not generating adequate resources. And finally, agriculture economy was weak, marked by both low productivity and regional imbalance.

These five points were raised by Mr. Chakravarty with the then Government. But we do not know what happened.

According economist. Mr. to Sharma....

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Is it something else you want to read? When tne Budget debate is there, then you can speak about it.

SHRI S. VIDUTHALAI VIRUMBI: I am not going to speak on the Budget; somebody else will speak.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): You put your questions only.

SHRI S. VIDUTHALAI VIRUMBI: This is a very important issue. It is cutting across party lines.

Mr. Sharma said: Trade and rent account deficits have been and persistent throughout eighties, and have worsened since 1985. This is what he said. Anyway, I leave it at that. Now, the position is very clear. In the statement he said: We have large external debt service payment falling due. It did not say what is the actual amount of external debt falling due. Then, after the Government was formed, important decisions have been taken like devaluation and sending abroad.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): If you don't seek clarifications, I shall ask the Minister to reply.

SHRI S. VIDUTHALAI VIRUMBI: My question is, they did not take the Opposition leaders into confidence. I do not know why. It is a national g issue; it is not a party issue. Two important decisions have been taken. one on devaluation and the other of sending gold abroad. It never happened in independent India. That is why I say they should have consulthe Opposition leaders. Secondly, previously confiscated gold was abroad. Now Reserve Bank gold has sent. How much of confiscated is still lying with the Government and why did they send Reserve Bank gold now and not the confisgold? That cated is my second question. The third question is, in

this hour of crisis, what special steps are being taken by the Government of India to expedite collection of dues like income-tax, corporate tax and estate duty etc. to tide over the present economic crisis.

My next point is, because of the decision taken by the Government, the price of gold in India has gone up. What action is proposed to be taken by the Government to reduce market price of gold in India.

These are the questions I want to ask.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Hon. Minister. Please don't interrupt the Minister.

SHRI JAGESH DESAI: Only after he replies, we shall ask clarifications.

SHRI MANMOHAN SINGH: think the standard of debate that I have witnessed today makes me feel very proud of our country. I am an economist with some reputation to defend. But from the high standard of debate that I have seen and witnessed in this House, I h£ve learnt a great deal in the process. If we can maintain that high level of debate in the days and months to come, then I have no doubt that most of India's problems will be resolved. I, therefore, compliment the hon. Members on all sides of the House for the high quality of debate that has taken place in this House. This has been a debate in the highest traditions of Parliament and I thank all the Members who have taken part, asked questions and made suggestions. Let me say that our country is passing through unusual difficulties and. I don't think, any good purpose will be served by going over the past history. I think, it was Karl Morx who said: "The philosophers had spent too much time writing about history. The time has come to do something to change history". So, I think, we have to use the collective wisdom of this House at d the collective will of the

this great country—this people of ancient civilisation—to get out of this crisis. I think, India has the will.. India has the resources and the Government has the will and the resourand it will perform its duty in this hour of crisis in a manner which would do our people proud. I want to say one thing. Let us not do anything which comes in the way of the people of India being mobilised for that great effort which is needed to get this country moving ahead. Let us not take a too pessimistic or tragic view or say that the situation, is entirely hopeless. Let us destroy the self-confidence of the people of India. I honestly say to this House that we are faced with unusually severe difficulties. this country will come out of this crisis as a stronger nation, a more vibrant economy, a humane polity and an open polity. That is the goal towards which we are working. We are not in the game of mortgaging our country to the IMF or to international institutions. We do help from our friends abroad and we are not friendless. But the purpose of that help is not to mortgage the future of this country. After all, people have been quoting Pandit Jawaharlal Nehru. I recall. in Second Five Year Plan, some similar situations arose. The planners' calculations all went wrong and the economy of the country was whole threatened. The balance of payments came under severe pressure. What did Panditji do? Panditji had the courage to say that we would set in process motion the of structural change. He said, in the short-term, we did need a system, and, although Panditji's commitment to reliance was never in doubt at that time, he felt that we needed some assistance to buy some time to set in motion those processes, which would in the long-run. make us stand on our own feet. That is why the International Development Association was created in 1958. If you look at the 50's and the 60's. India had been doing business with the IMF and with

[Dr. Manmohan Singh]

the World Bank. If you were to tell that Pandit Jawaharlal Nehru would have done anything to dishonour this country, if you were to tell me that Smt. Indira Gandhi would have done anything to dishonour this country then, I think, you are insulting the memories of those great leaders who had served this country with the greatest devotion and with greatest sincerity. Therefore, let not create an unnecessary scare in us the country. I am being very honest with you. In the situation in which this country is placed today, there no other alternative but to was do transaction. this painful But I am not going to tell you, nor do I believe, that this provides a solution to problem. We have bought some temporary respite, may be, a month. if this country does not accept the logic of fiscal discipline, if it does the necessity of strict not accept austerity, whether in domestic sumption, or, in its import regime, am really very honest with you that neither myself nor anybody else, that matter, has the magic wand. If we continue to go the way we have been going, if we continue to give subsidies the wav we like, if we continue to spend the way we like, if we continue to waive loans of the banking system in any manner we like, if we continue to import the way we like, and yet hope and expect that there is some magic formula which will see the country through -this crisis, let me say that that is not

to happen. And the moral of story is that we must draw corconclusions and, Ι assure you, Government is drawing correct conclusions. We have an approach. We have a programme. But I would request all hon. Members through you, Sir, not to ask me as to how T I propose to meet these challenges.

I am only six days away from the presentation of the Budget. I should •be in *purda* during this time. Normally, Finance Ministers are not to do any speaking at least a month before the presentation of the Budget. But I have been trying to convince public opinion in the country that we cannot go on the way we have been going and that the time has come to change our thinking. That is why I am requesting Members...

SHRI JAGESH DESAI: Change our thinking? Is there something wrong with our thinking that you want to correct it?

DR. MANMOHAN SINGH: Dr. would take some time to be known to you. I should have been spending time in the making of the' all my Budget. But I spent half my time convince international trying opinion that there is nothing wrong with India, Give us a few weeks and we will show to the world that a new India is going to be born, that India has the capacity and the willingness and the courage to help itself out of the crisis. Whatever may have been said in this House today, that we are going downhill day by day, I would

say that as a result of the steps we have taken during the last three weeks,' international public opinion has got the right message. They have got the message that 'Here is a Government which means business, which will set its house in order', and all the messages we are having are very But if the Parliament encouraging. of India, if the sovereign instrument of the will of the people of India, were to tell the rest of the world j that India is a hopeless case, that India is a basket case, I am afraid—I this am a newcomer to House and you will forgive me if I am not very familiar with Parliamentary procedures and expressions-we would not be serving the larger cause Which the Parliament in our country has the responsibility and the duty to serve.

Statement

Sir, a lot of things have been said here. First of all, I do want to say this about the Reserve Bank of India. Let me say that the Reserve Bank of India is a great national institution. have been the Governor of Reserve Bank of India myself. I know how onerous is the task of the Governor of the Reserve Bank of India. should send a I think the House message to the Governor and his colleagues that they are doing a very difficult job very well and that they have the full confidence of this House.

9.00 P.M.

Without that sort of confidence I can tell you, it would be difficult in this present situation for us to maintain that sense of self-confidence which alone can see this country through this crisis. I recognise that we are faced with great difficulties, but I am not deterred by that fact, that we should create a feeling that the situation is hopeless. It is not hopeless, and I assure you, Sir, that we are determined to see this country through this struggle and out of this will emerge a new India. I am proud to be an Indian. On an occasion like this, I would also like to say that I am proud to be a Sikh and our tenth Guru, when call came to duty, he I

sacrificed his father. He sarificed his mother and he sacrificed ail his four sons, but he did not give in. what did he ask, and I repeat to this House the prayer that our tenth What did he ask Guru said? from God? He said:

by Minister

"देहि शिवा वर मोहे इहै शुभ कर्मन ते कबहुं न उसी,

ुन डरीं ग्ररिसों जब जाइ लरीं निश्चय करि ग्रयनी जीत करीं"

o, you have my assurance that Finance Minister I will perform my duties with firmness, with determination and I am confident that in this long struggle that lies ahead of us, the people of India will support us,

I think an hon. Member interrupted me and asked: "Are you saying that there has to be a change in our thinking?" Let me be honest with you, Sir, I do believe that there has to be a change in our thinking. After all, if you believe that you can go on printing money, if you believe that you go on giving subsidies, if you believe that you can spend your way into prosperity, that the working hours in this country can be lower than they are even in Japan or even in South Korea, that, therefore, can compete with the rest of world, in all these matters there is a need to think afresh if you want to get this country moving alidad. I think all of us have made mistakes. The Prime Minister has been telling the nation that this is no time for recrimination we have to put all our heads together to find a way out. That is the determination of Government and in this we seek the support of this House.

Mr. Vice-Chairman, Sir, a question was asked. "Did Reserve Bank take the decisions on its own or did the Government take the decision?" think I have said to this very House some days ago-at least forgive me because at this fag end of the day

[Dr. Manmohan Singh]

my memory may fail me-but I did tell the House that as far as the first transaction was concerned, that is, the sale of Government's gold, that was a decision of the then Government presided over by Shri Chandra Shekhar. That transaction took place when that Government was in power. I have also said in this very House and I have said elsewhere that 1 am convinced that in the situation in which that Government was placed, at that particular time they had no other option. Therefore, I am not playing partisan politics. I am giving credit where it is due because nothing is served by playing partisan politics in dealing with issues which have such vital effect on the future of India, on the future of our children and on the future of our grand children. And we are dealing with issues which are no less important than the issues of the future of India, the future of our children, the future of our grandchildren and what kind of India we are going to build upon. Therefore, the first transation, I think, was the result of a conscious decision, regret-table but unavoidable in the circumstances, taken by the previous Go .'eminent. The previous Government also took the decision—the Reserve Bank proposed and the previous Government concurred—that if need arises, the Reserve Bank can ship abroad 15 per cent of its monetary gold and take some temporary loan. This decision was also taken by the Reserve Bank with the full concurrence of the previous Government. No actual gold was shipped, however, during the life of the previous Government. When I came on the scene the Reserve Bank Governor told me that this decision exists, and I consciously decided not to countermand that decision. I accept full responsibility for what has been done by the Reserve Bank even though the Reserve Bank has the statutory authority to act in a particular way. I am convinced, Sir, that in the

circumstances in which our country was placed and is placed, there was ito other option. Imagine, Sir, a Government comes into......

by Ministers

SHRI PRAKASH YASHWANT AMBEDKAR: Will the honourable Minister yield for a minute?

DR. MANMOHAN SINGH: It will affect my chain of thought. When I finish, you can ask me any questions.

I am saying, Sir, imagine, a Government is voted to power^ it takes oath of office on the 21st of last month, portfolios are distributed on the 23rd or 24th of last month, there is an unprecedented situation, there are rumours all around the world that the rupee is going to collapse, there are expectations all over — among our exporters, among international bankers—that this situation is absolutely such that there is going to be a run on the rupee. It is in that background that this Government took office.

About non-residents lots of things have been said, "Why don't you go to the non-residents?" Let me say that it is my intention to take maximum advantage of the facilities an i the support that we can get from our non-resident Indians, in the three weeks that we have been in office, I have been discussing with several non-resident groups as to how they can help us in tiding over these difficulties. I have not been sitting idle. I spend 20 hours a day doing this thing, apart from the preparation of the budget. So, we will do that. Various suggestions have been made about what non-residents can do and what we should do to encourage them. We wiU explore all those suggestions, we will act on those which we consider viable. But, let me be honesty Sir. Non-residents love India. I know, many of them are very patriotic. But many of them also want to make money. After all, why then is this crisis of confidence, why is it that.

when this country is faced with such a crisis, non-resident deposits are going out of India? I don't blame them. Let us not blame them. Normal economic motivation, I think, has to be respected. We are not in a morality play, i think, somebody referred to the new world order. And let me say that I have read a great deal of what Dr. Lohia has written, what Jayaprakashji has written, i had the privilege also of meeting with them on two or three occasions. I think they were great leaders. Our country can be proud of them as it can be proud of Panditji, Indiraji, Rajivji. In their own way they have served their country to the best of their abiity. But the new world order that Dr. Lohia talked about is not the world order in which we have to live, in which we have to survive. The world today is a very different (place. You had some manoeuvrability. When there were rival power blocks, there was the Soviet Union, there was the NATO force, the developing countries acquired some manoeuvrability. With the collapse of the Soviet Union, with China taking a stand to maximise the gain that it can in relation to its dealings with the United States, I think, you have now a very different situation. Whether you like it or not, there is today only one super power in the world. We have been the leaders of the non-aligned though it was never our intention. Panditji never sought leadership of the non-aligned. We articulated their urges we articulated their feelings, and, therefore, some people thought that we had become leaders. We want to work with the countries of the third world. But what is the reality today? The reality of the situation today is that many developing countries have been in the 1980s faced with this crisis situation and acute pressure on their balance of ments. They had two options: either to stand firm, be determined that come what may, we will not go the route of default, or, the other, i think, is an easy route, a lazy route. The other option i* "No, we will accept the obligations that go with honouring of our commitments; we will do all that is necessary to honour our commitments." I believe that the second course is the right course, and the history of the last decade, the history of Latin America, the history of Africa provide you a convincing proof that if you go the default route, then, it is not easy to come out of it. In common parlance it is said that the decade of 1980s has become the last decade for most countries of Latin America and most countries of Africa. The per-capita incomes in Africa today are lower than what they were in the 1960s. Therefore, in a situation in which we are placed, I think, our Government has taken the right decision that we will not go the lazy, the easy way, that we would meet our Obligations, that we will do all those difficult things which are necessary to honour the country's commitment.

But all these things take time. This Government is only three weeks old. A reference was made that, well, instead of selling gold vou could have come with an appeal to the people of India. Let me say that I have great faith in the patriotism of the people of India, i do hope that when I present my budget the people of India would get the proper message that here is a Government that works, here is a Government that takes its task seriously. But, even if I had launched that appeal, in the meanwhile I had a daily crisis. In the last three weeks I had a daily crises. I had to arrange to pay for essential goods like petroleum, like fertilizers. I have these debt obligations to meet. Dr. Pandey, i think, was magnanimous enough to offer me rings. I think I respect that sentiment. But I respectfully submit that whatever that mobilisation of gold may d_0 in the medium term, it could not have provided a Solution to ourt problem in the three weeks that we have been through. Therefore, i do want to submit t₀ the House that in the situation in which we were placed, there really was jio option before us.

Hon. Members have raised several issues. I can take up one by one and provide answers to all of them. But, Sir, I am, as I said, only six days away from the presentation of the budget. At this time of the year the Finance Minister should be busy giving finishing touches to his budget. But, I am the servant of the House and if the House so wishes I can take one by one all the points that have been raised.

One particular point was raised that what I have done may be right economically, but politically probab ly is native. I have not been in politics, but I have been in association with politicians, who in their own times were great men. So, I have some understanding of the political processes in the country. And if I do understand the political processes of this country, I think whatever the politics you may have, whatever party you may belong to, nothing is achieved by weakening the self-confidence of the people of India. That is what I have been trying to emphasise i do not want to tell the people of India there is no option. Well, it has been said that I could have come to this House and told them. If I remember correctly I did say to this very House a few days ago that the Reserve Bank of India has the power to send abroad 15 per cent of gold. If you look up the records of this House, I t'ink you would recall that i did say that. Now, i think that is all the information that you needed. Why did I say this? The hon. Members are intelligent enough and I think what has been said today gives me a great confidence in the future of India that this high quality debate can take place in this House. What 1 said was essentially to tell you that we are in a situation where up to 15 per cent of gold can so out t- What did I do? It was my intention that when the transaction was completed to come clean and share with you what has been done. And exactly today is

the day when the transaction has been completed. I recognise that there has been a leak. We are a country in which We have a free press. We are proud of that tradition. I hope this country will have the courage to maintain a free press regardless of what handicaps that arise in doing the Government work. Now, somebody has leaked that thing. It is regrettable, but it was my intention that when the transmission was complete I should come before this House and share with you what has been done

by Ministers

A question has been asked why did I do it in droplets? Why did I not do it in one go? Let me say I am not an expert on security arrangements. Considering what has been happening all over the world, whether it is the cargo planes or other planes, hijacking has become now a much more prevalent practice. Therefore, we were advised that it is better to do it in small doses. Otherwise the insurance premia that we might have t₀ pay might have gone up further. Therefore, it was considered view that one or two transactions is not the right course, but this thing should be spread. But as i said, it was my intention that as soon as this transaction was completed, L- should share this information with the House. There was no attempt to mislead the House

An hon. Member has said that this was an act of deception. I don't plead guilty to that charge. I may make mistakes, If I make mistakes, I will come before this House and beg pardon ci this House. But, Sir, i pray to God that he should give me strength that I should never think of deceiving this august House. I will never do that consciously. As I said if I make misakes, T will come and seek your pardon, i will seek pardon from the people of this country, but I would not resort to deception. I think the people of India expect the Government and the Ministers have that sense of integrity and I am

a small man drawn into a big chair. \ I know my weakness. I am an ordinary man. T am subject to all the normal temptations of life. I don't claim any status of infallibility. Therefore, it is possible that I may make mistakes. In that situation I will come before you, and ask for your pardon but I feel sad that an hon. Member should have used the word that I was deceiving the country or I was deceiving this House.

Statement

Now a question has been raised that I should have adopted the political approach. I think I have already answered this question I believe what I have done is economically wise and politically right, j think it wa,s Shri Sukomal Sen who said that the Parliament is sovereign and asked why did you not give indications? I have already answered that that I came before this House and informed the House that the Re-Bank of India has the power serve to send 15 per cent of gold abroad. He also asked a question: "You are thereby creating a panic situation in the country." Let me say, Sir? that is not mv intention and it is not, I think, the country that is in panic. I think I am being very honest; in the last three weeks that I had been in office, the number of letters, telegrams and other communications that I have received from the ordinary people of this country from Assam on the one hand to Kanyakumari on the the other. I think it is simply phenomenal. I think that gives me the confidence that India is on the move and I am not creating panic. I believe I have succeeded in creating, with the blessing- of our Prime Minister, a new mood of! seK-confidence that India cannot be taken for granted, that India is awake. I must tell you there are lots Of peoole outside India who do not like this thing. Already they are up to some tricks that this massive notential of India to he a super power, to be a great economic power, that somehow this potential should never be fully utilised. Now. I think this Government has

a stategy and a credible programme to realise that potential. It has been said; "Can you give an assurance that the working class would not be the sufferers?" Ī carn assure you that whatever we may do, we have not given up our commitment to the pursuit of either of self-reliance the pursuit of equity. In toda:/'s situation self-reliance or the equity cause can best be helped only if we have a dynamic and vibrant economy. Therefore, there is no conflict in the present situation between what we are doing to stipulate growth and cause of self-reliance and the cause of equity. We have not reneged on any of our objectives like self-reliance, like commitment to equity which was dear to the heart of Panditji, which was dear to Indiraji or dear to the heart of Rajivji. Well, as Panditji used to say an j I remember him saying then as child: "We live in a dynamic would . If you are in a dynamic world and if you become a prisoner of words that something may have been true 40 years ago that, regardless of changing situation remains valid, T think that is not the spirit." i think that characterised that great personality that Panditji was. Panditji talked about imparting a scientific temper to the national life of this country. What is the scientific temper? That being rational, emotions have a place in the life of a nation. Therefore, I do respect this emotion not only among our womenfolk but among others in the rest of the country; "Why did you do this thing? Why is it necessa-y?" Now I respect that and that is why I have been saying that it was a painful necessity. I only ask the House to consider the alternative. If I had not done this, if on the third or the fourth day in office or during the last two weeks T had presided over this country becoming a defaulter, what would have been the consequences? Tha' wotild be a complete breakdown of the social, economic and financial systems of this country. And even if I do not understand oolitics, I d₀ recognise that if you have a

[Dr. Manmohan Singh]

breakdown of your social and economic systems, then you cannot have a political system remaining healthy. And I would respectfully submit to this House to accept my word that if we had not acted the way we acted, there would have been a default situation. Then, we have no money to import even essential goods and if the flow of non-resident monies had really become a flood, I do not know how i would have handled that situation. I have prevented that situation now. International lenders believe us. Non-resident outflow has nearly stopped. So we have bought a month or two. In this time, we can set in motion those processes which would see this country through this; crisis and also ensure that out of this crisis, we emerge a stronger, vibrant, nation. Now, people ask, if you borrow from the IMFr is it a solution? It is not a solution. I have bought only a month or two. There is no solution to our balance of payments problems. There is no solution to the problems of this country, whether you talk of unemployment social justice or or growth, if we continue to spend money the way we have been spending, if the profitability of the public sector remains as low as it is, if subsidies burden continues to grow on this, I honestly submit to you that the working class will be the worst sufferers of that. (Interruptions).

Now, a question hag been asked about the terms and conditions of this transaction. This transaction is between the Reserve Bank of India and the Bank of England and the Bank of Japan. So, two central banks, that is, the Bank of England and the Bank of Japan have agreed to ?ive us some temporary accommodation. Under the rules, under the Reserve Bank of India Act, the Reserve Bank of India can borrow for a period of one month at a time and therefore, we have, I think, taken this loan from the Bank of England and the Bank of Japan at very favourable terms; that is, LIBOR rate, which i's the standard interbank rate, plus 0.2 per cent above the LIBOR rate. If we were to go abroad to the commercial markets, today, we cannot borrow any money. Nobody is willing to iend us. Even in the past, we had been borrowing at much higher rates of interest. So the transaction that has taken place, I think, in the circumstances, has got the best possible terms.

SHRI JAGESH DESAI: It is less than commercial rates?

DR. MANMOHAN SINGH: It is less than commercial rates.

SHRI JAGESH DESAI: Ha_s it to be renewed every month?

DR. MANMOHAN SINGH: If our situation improves, if the capital flight is reversed, if exporters start bringing their money into Ind'a faster, then, I do feel, that it is quite possible that I may not have to renew. But I cannot give you that assurance today. It can be rolled over from month to month. But it is my hope that within a few months we would be out of that business. We can bring back that gold. But I cannot g've any firm assurance. We live in a very uncertain world and it would be wrong on my part to mislead this House by saying that I have some magic wand and that I can deal with these problems that have accumulated over a period of time. Now I think, it was Mr. Gurupadaswamy, who raised certain issues as to what the Finance Ministry has been doing. I think that is past history. Let us not apportion the blame. Let us look to the future with courage, with hope and let us go forward. That is the strategy that our Government has in dealing with this crisis.

Now another hon. Member asked how large our reserves are. I have those figures here. Our reserves Today are not very large. I have somewhere some figures here. *On* the 17th

Statement

of July, our reserves were Rs. 2,095 crores. This is exclusive of gold reserves. These are not very large arid if I manage to get any help from outside, whether it is IMF or outside, let me be very frank and candid, it is not my intention to use that money to raise current consumption in thit country. I want this money if it becomes available. I do not know if it becomes available. If for example, we create in our country a mood of pessimism—I have succeeded changing the mood abroad-but if we continue to create this mood of pessimism, the foreign creditors may also get the wrong signal that somehow, this country does not have the will to help itself out, of the crisis. Today, I believe, I have convinced them and I believe, We can do business with the IMF on terms and contentions which are honourable, which would protect all our essential interests. I therefore, do not share this great fear that has been expressed about the IMF, the World Bank. We have been doing business with them in the past. We are a member of these institutions. We have been doing business with them in the fifties, in the sixties, in the seventies and in the eighties. If it was not anti-natonal then, if it was not dishonourable then, I think, it is not dishonourable now and you can rest assured. I will do nothing to dishonour this country. I think, this country has done me a great favour. From a small man, I have been li-ted to this big position. I think, I will be unworthy of that confidence that you and through you. our people have reposed in me. Now, therefore, our reserves are not very large but gold is outside. Some hon. Members wanted to know as to how large gold s*ock we have. I am now speaking from memory and you will forgive me if I am wrong. About 332 tonnes is the gold stock with the Reserve Bank of India and 15 per cent of that can go out. What has gone out of the country is slightly one or two tonnes short of that 15 per cent limit. unt as I said, this transaction

is now over and therefore, we have no intention to send any more gold. As the hon. Members pointed out, even the Reserve Bank does not have that power. The Reserve Bank Act does not permit the Reserve Bank to do so. The Reserve Bank does not permit me that we should send any more gold out of this country. (Interruptions).

SHRI JAGESH DESAI: is this including the confiscated gold?

MANMOHAN SINGH: Confiscated gold is the Government gold. 20 tonnes of that was sent before. Now you are asking me to divulge things which I thought was not good for our country to know. But it is not very large. Therefore, confiscated gold is additional. Now, I have already mentioned that what we do through the NRIs, what our intentions are. (Interruptions)

SHRI JAGESH DESAI: I under this impression that the loan may come in the month of September. So I had asked the question what are our obligations towards debt up to 31st August.

DR, MANMOHAN SINGH: Well, I can assure you that we have made all possible arrangements to meet, all our obligations till the end of August. You have my assurance. I do not want to divulge all those things and beyond that, 1 request you not to a'sk me to explain any more. Now, I have answered the questions relating to the role of the non-resident Indians Well. several Memhers have asked whether these one thousand crores are goning to solve our prob⁷em. That I think I have already answered.

A question has been raised ibout the depreciation of the rupee. Several hon. Members have asked: Will it lead to an increase in our exports? One hon. Member said about the primary commodities that a change in exchange rate does not help the primary commodities. I think this

is a myth perpetuated by the colonial masters that the peasants of the poor countries are irrational people, that they are children and, therefore, they need white men to rule over them, it is the whitemen alone who understood the law of economic rationality and thai? is how we were ruled by the Britishers. For how many hundreds of years, I do not know. I believe the farmers of this country, if given proper incentives, can do a lot. Some time ago it used to be said: "Farmers do not respond to price incentive." What has happened to agriculture in our country, in Punjab, in Andhra Pradesh, in Harvana, in Western U.P.? Even now it is happening in some parts of Bihar also. Our farmers, if given proper environment, if given proper infrastructure, I think; are capable of taking advantage of the price incentive. Therefore, what we have done by way of an exchange rate adjustment rather than trying to discriminate all the time against the farmers, is, I think, a pro-peasant policy, a pro-agriculture policy, not a policy of reckless protection of industry, trying to subsidise the industry. But subsidy for one is at the cost of somebody else. And this policy which has been pursued is a policy which has subsidised industry at the cost of agriculture. People have been talking about widening of urban-rural gap and if you reflect, I think a part of the problem is that we have never believed that our peasants are capable of taking rational decisions. Therefore, all the efforts were aimed at giving incentives to a few chosen people. But this is not the philosonhy of this Government we want a more and, therefore, channellised measure which would send signals to all our people that if exports are profitable, well, think big and T om confident, the farmers of Punjab, the farmers of Andhra Pradesh and elsewhere, if we tell them tomorrow that more raw cotton can go out, that it is more profitable to send out more cotton, 3re canable of producing more cotton, they will do it and if they do it, then this talk of widening rural-urfl&n

disparity, I think, will not be there. Over a period of time we are going to reverse this situation. If this gap becomes wider, that is a dangerous thing. We must prevent that. And, therefore, we have done this by way of an exchange rate adjustment. It is a part of the process of reversing the discrimination against agriculture, and that, I think, is a step in the right direction.

One hon. Member asked me this question: What has been, the depreciation of the rupee? I have put the figures when our Government came into office. We ail know there are two ways of measuring depreciation. One is depreciation of the rupee and the other is appreciation of the foreign currency vis-a-vis rupee. I think both these estimates are within the range of about 19 to 22 per cent, but it is not 43 per Cent. I understand he was referring to some previous figures of January, 1991. I don't have those figures. ... (.Interruption) ...I don't have those figures, but let me say that I don't know why this word "devluation" is considered a dirty one. I am not afraid of using the word "devaluation" but "devaluation" has lost its meaning in a world of floating currencies. Now the United States is the Super Power. It is the only super-power in the world. Bu"t look at what has been happening to the dollar in the last twenty yea?s. For many years the dollar is going down. The U.S. imports go up, then the dollar depreciates. But no President of the United States, no Congressman in the United States, I think, takes the view that this is something which is dishonourable, which is immoral and they ought to be depressed about it- In fact, all these years, the United States has used an aggressive exchange rate policy to deal with its balance of payments problem. It has depreciated its currencies. It has nevertheless remained a super-power. very fact that we are using the exchange rate mechanism should not create any panic in our country. I

think what we have done will make our country strong; v, will make our industrial progress faster and will give our people a new message that we must stand on our own feet. {Interruptions}...

Statement

SHRI MENTAY PADMANABHAM: What is its impact on inflation?

MANMOHAN SINGH: me say that there is no relation between the exchange ra':e changes and the rate of inflation in a country of India's size. India is like the United States. Foreign trade is a very small part of the total national income "of our country. Our exports are only about 5 to 6 per cent. Imports are about 7 to 8 per cent. Now you have a total national basket of goods and services. In that the prices 8fi goods in a small basket might go up, even though it is not inevitable that those prices must go up. When the prices of things in a small basket are going up, the rest of the basket remaining what it is, there may be a small reaction. But I am confident that if I pursue sound monetary policies, fiscal and the fiscal policy of the Government does not generate and does not sustain inflationary expectations—to be honest with you—if the rain-gods are a little kinder, I think, we can contain the inflationary spectre and I do believe that we shall be able to overcome that particular problem also

Now I want to use this occasion to say that some unscrupulous elements, unscrupulous traders are using this occasion of the exchange rate change to rig up prices of essential commodities. I think, there is absolutely no basis for them to do any of these things. I have written to all the Chief Ministers. I wrote to them last week, i repeated by telegram again yesterday that they must act firmly to check these anti-social elements. There is no correlation whatsoever between the exchange rates and the price of wheat, the price of rice. All these things are produced at home. The cost of production of

none of these things that go into their production has gone up and, therefore, there is no basis; I think, for the fear that what we have done will unleash a massive inflationary spiral. If we have correct fiscal and monetary policies, which, I believe, we will have, I think, that will not happen.

Now, Dr. Ratnakar Pandey has raised a question. He has gone. So, I think, I need not answer that question. Now, I think, a reference was made to the appeal to the people. Some reference was made General Maneckshaw. Let me say that General Maneckshaw is a very dear friend of mine. He and I went to the same college, though he is much older than myself. But, as I have explained, in the situation in which we are placed, I think₅ even if we have appealed. I am sure the people of India would have responded to that appeal, but we have to act at a very short notice and whatever the consequences of that appeal, I am sure₅ that would have been favourable. We did not have the time and, therefore, we had to do what we did.

Now, i have already mentioned the figures of foreign exchange reserves. Another question was what more amenities we are going to give to the NRIs. That is a suggestion for action. We are considering various things. We do want t_0 involve the NRIs in our process of development and, therefore we will come before the House when we are ready with...

SHRI JAGESH DESAI: I made a point about those who come on Transfer of Residence. That will also help in our, foreign exchange position. What about that?

DR. MANMOHAN SINGH: I take note of that suggestion. We are considering several other suggestions. I think what the honourable Member has mentioned is also a suggestion worth considering and we would certainly take that 'on board.

. Another honourable Member_s Shri Verma, said, what we have done may

[Dr. Manmohan Singh]

431

be economically right but a political touch has been given, j have answered that problem. He also said, well, if we had acted differently, the psychological setback dould have been avoided. I don't believe that the people of India are psychologically de-pressed by what our Government has been doing in the last three weeks. I think you will forgive me if I say that the Members of this House in this particular case are not in touch with the public opinion. You will forgive me if I say this. {Interruption). The number of letters I have been getting day after day convinces me that the people of India want to know the truth that they want a Government which would give correct lead and, therefore, I believe that what we have done is economically sound, politically sound, psychologically sound. Let us not depress the animal spirits of our people. Let us not create a sense of panic. Let us give our people a feeling of sel-confidence.

Another honourable Member, Shri Pachouri asked whether the Reserve Bank of India took the decision or the Government took the decision. have already explain ad the position, I have already stated it. Then a question was asked: Will you mortgage or pledge further gold? I have already answered that question. Then a question was asked whether the Bank of Japan was involved. Yes, the Bank of Japan was involved together with the Bank of England in providing this temporary accommodation that we have got. Another question was asked. Are we selling the gold under the pressure of the IMP? Let me be very candid with you. Quite honestly, the impression that some honourable Members have that the World Bank and the IMF are very eager to lend money to India or to any country, I think, is a false impression. Today you are in a situation where capital is very scarce all over the world and all countries are competing for that scarce capital. Look at what China is

doing to attract capital. Look at what j China has done t_0 enter into the IMF. Look at what China has done to share in this soft IDA money the bulk of which until the 80s used to come to us. Therefore, this general, feeling that the IMF and the World are out to devour this country, that they are eager to lend to this country, I can assure you, is not correct. I think they would be quite happy if we can solve our problem our own way. On taking office I invited several economists of the left-I do not want to name them because were private consultations—to come and look at the situation. I said, "I will share with you all the facts", and I said this to the honourable leaders of the Opposition whom the Prime Minister had the honour to invite for a discussion, i spoke at length to tnem about the dire situation. All the facts which I am mentioning i placed them before honourable leaders of the Opposition. Short of saying that I am going to devalue, I told them everything. And I think, as the Prime Minister said somewhere, it is riot fair to ask that I should tell people in advance that I am going to devalue. Short of that, I said everything to the honourable leaders of the Opposition, the state of our economy the state of our balance of payments, everything. Now, therefore, j think it is not correct to say that we have been trying to do things stealthily. That charge 1 simply re-There was a question raised pudiate. that devaluation was done in 1969 and 1991. As I have already stated let us not create an unnecessary fear about the effects of changes in the exchange rate. If you look at the history of pre-Independence India, you will find that all our nationalist—minded economists and the political leaders used to quarrel with the Britishers for keeping exchange value of the rupee artificially high as the Britishers wanted this country to remain an exporter of the many products. They argued that the Britshers did not want the coun-

country to industrialise. The -economists used to plead with the Britishers to give up this policy and to let the rupe_e have a realistic value so that the Indian industry can expand and grow, if you look at the history of Japan, how did Japan become such a great power. What kind of exchange rate policy did Japan follow? In this country, I am sorry to say, under some baneful influence, strange sort of conspiracy exists. Our friends on the extreme right and our friends on the extreme left, think in a manner which, am afraid I respectfully submit, is not conducive to the industrialisation of this We must pursue a realistic country. exchange rate policy, an aggressive exchange rate policy to industrialise Pur country. That is what most of the other countries have done. If we do not pursue a realistic exchange rate policy, we would be doing something which I think is not in the long-term interests of the country. Our party election manifesto commits this Government to pursuing a realistic change rate policy and I will be honouring that commitment Sivaji had said that it has been the past experience that it is one Government that sends gold and only a change of Government would bring back that gold. I would like to assure him that it is something which would not happen this time. would continue to remain where you are and we would continue to remain where we are. The gold that had been sent will be brought back, would be wrong on my part to say that I am 100 per cent confident that I can bring back the gold tomorrow. But, I do believe, and I think observer of the Indian economic scene would realise^ that we have set the economy in motion and in a reasonably short period of time, I can rise in this very House and give you the good news. I am not making a firm commitment. But it is my hope and it will be my endeavour to bring back that gold. I need your help and the only wav you can help me is by not creating a sense of despair.

Statement

The only way in which you can help me is by telling the world that we are united and that you stand behind me so that i can negotiate with the International Monetary Fund, so that I can negotiate with India's creditors from a position of strength and not from a weak position. We have to show to them that the whole Indian nation is united. This country of 800 million people, what is it that it cannot achieve? I do not know who said it, but it has been said that the greatest thing t₀ fear is fear itself. If this country is united, if this country can make up its mind, I can assure you, no power on earth whosoever it may be, can do us down. Therefore, if you want me to bring back the gold ho this country, you must strengthen my hands. Do not create a feeling that this country is helpless and that it is going from bad to worse. It has taken a certain direction in the past and we are determined to reverse that direction, and we have already set it in motion.

Now, some question was raised I about the REP scheme and some hon. Member also said that it will lead to corruption. I think it is precisely the opposite that is going to happen. 1 think, in one stroke we have removed thousands of crores of rupees of subsidy.Whoever was getting the benefit a small segment of our industry only was getting-we have removed that. I don't say that it was not deserved. But great majority of our people, particularly the primary producers, farmers and other were not the ones who were getting the benefit of the export subsidies. And let me also be very candid with you that the caseby-case fixation of subsidy has given rise to a lot of functionless bureaucracy. There was a lot of corruption and by one stroke we have eliminated this scope for corruption. Now, this does not mean that the people can bring in whatever they want. The principle that we have set is that if I you want to import, you must export

[Dr. Manmohan Singh]

435

and also we have said that you cannot use this REP scheme to import a lot of non-essential things. So, due -'are has been taken to see that while framing the system, while reducing the scope for corruption, this does not become a mechanism for promoting what may be called luxury consumption. That is not the intention and that is not what is going to happen.

Statement

I think it was Mr. Dineshbhai Trivedi who said—he is not here; he has gone-that we have taken a hasty step to pledge this gold, that we should have waited. I explained to you the background in which we had to take decisions and I think we did the right thing. If we had done nothing, if we had declared default, I think the consequences for this country would have been far more serious. He asked why this jugglery with the word "devaluation" was there. If he wants to use the word "devaluation" or "adjustment", he is welcome to do so. I am not afraid of owning up what I have done, whatever the name or label you may give.

SHRI JAGESH DESAI: Just a Diirute. I would like to clarify one thing. The Reserve Bank of India announces... (Interruptions)... the exchange rates. I do not know why they did not do it properly. I think that is the reason why this has happened and this has been done in one stroke. Will you kindly assure us that in future you will take care to see that the Reserve Bank of India announces the realistic rates daily?

MANMOHAN SINGH: am sure ihe Reserve Bank of India in this case is not to be blamed. I do not want to go into what has happened in the last few months. I do not want to apportion blame and nothing is achieved by that, I think. But I can assure you that it wan not the fault of the Reserve Bank.

Another honourable Member asked, "Well, if you are talking about the illegal flight of capital, then what are your agencies doing?" I must con-

fess to you that I have been in office only for the last few days and I have not familiarised myself with all the details of this vast Ministry that the Ministry of Finance is. We have, I think, a lot of efficient officers. I do agree that we should look at the working of all the other agencies to see that they are properly equipped, that they are properly motivated to handle these massive problems that our country has. I promise to do precisely that in due course of time.

honourable Member asked mo, "you have done all this. What happens after these things that you have done?" I do not regard the sale of gold as a panacea or solution. I have only bought some time, a month or two. He also said, "You have devalued and devluation takes time. Supposing it does not work, do you have contingency plans?" I think you will not expect me, Sir, tc Lhare with this House. But I do assure the House, Sir, that I have thought of all possible options and this Government will be ready to take appropriate decisions commensurate with the needs of the situation. I do not believe that It will be necessary to plan for those contingencies. I think the House should think big. jndia is ca the move. Ali these things which we have done would lead to greater and greener pastures, away from the drought 10.00 P.M. as some honourable Member put it.

Member Another hon mentioned about people keeping money abroad, about joint ventures and about people not remitting profits. Well, we are now creating a syslem where the people have no incentive to be dishonest. If in spite of all that they are dishonest, you can rest assure that we will come down very firmly on those who violate the laws of this country.

A question was asked, what are you going to do with black money? I am aware of the menace of black money. We will act firmly, but beyond that I would not like to say more on this.

My sister, Shrimati Sushma Swaraj, asked whether this decision that we took was wise and whether it was lightly implemented. I have already answered that question that in the circumstances in which we were placed this was the right thing to do and that what has 'oeen done was also the right thing to do. I would like to compliment through this House the Reserve Bank who have performed an onerous task rather very well.

She also asked: When the Parlia-\^nt was in session, could you not confidence? the House into answered that. have already She also asked: What are you going to do with this 400 million dollars? That question also I have answered.

Now, a question was asked—I think it was Shri Jaiswal-whether it was normal for the Central banks to send gold abroad. I think many Central banks of the world are keeping their gold with the Bank of England. I have been assured that it is the normal practice of many Central banks, though I do not have just now the cetails of it.

Shri Mohammed Afzal asked: you have any options, why did you send gold and how are we going to utilize this money? I have also answered the same. I do share the sentiments of the House. I do share the sentiments of our women and all our countrymen. But let us not be necessarily panicky. The U.S. has remained a super power. If you look i at the history of the U.S, under President Kennedy and under President Johnson, how much gold did the U.S. lose? And yet they have remained a super power. Therefore, do spread this feeling of despondency. What has the USSR been doing all these years? Japan has taken gold from the U.S. France has taken gold. Still they are super powers in the world. Let us not spread this feeling of despondency that since we have sold small quantities of gold, India has no future No I think we are

going to work together anu write a new chapter in history and I can say that the coming generations will be legitimately proud of it. (.Interruptions)

by Minister

THE . VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please do not interrupt. It is already ten. Let him complete. I am not going to allow anybody now.

SHRI MANMOHAN SINGH: Mr. Vice-Chairman, I havo tried to answer all the questions. It is quite possible that at this late hour if the day I may have missed some questions. I apologize to the hon. Members if I have not been able to answer all their questions. But I am open to discussion in my chamber, in this House and outside this House. I am willing to satisfy each and every hon. Member that in the circumstances in which we are placed what we have done, is economically right, politically right and psychologically right. What we have done has avoided a serious and disastrous situation of default, and hereafter, what we have done will enable this country to look forward to the future with courage, confidence and hope.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Hon. Members. ... (Interruptions)... Wait a bit. We have already spent more than four hours on this subject and I think the hon. Minister has made a sincere submission late at night with all confidence. But still I think the Members have some queries or they have some views to express. But, I think, when the Budget will be placed, they will get enough of time to express their views and to make their queries.

Therefore, I declared that the House stands adjourned till 11 a.m. tomorrow.

The adjourned House then at six minutes past ten of the clock till of the eleven 19th clock on Friday, the July, 1991.